



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/27/2022	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, NRC ASSTT.S.G.I.
2	WITH WP(C)/1411/2022	SRI ANOOWABH DEY Versus THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, NRC ASSTT.S.G.I.

3	PIL/30/2023 B/O	WE FOR GUWAHATI FOUNDATION AND 2 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	SC, ELEM. EDU MR. T J MAHANTA (r-18) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R-21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R-11) MR. P P DUTTA MRS S BARUAH(R-12) MS. K MALAKAR(R-21) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r-19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA
		Versus		
		THE STATE OF ASSAM AND 23 ORS.		
4	I.A.(Civil)/3661/2023 in WA/12875/2023	EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS.	MR B SINHA MR. S SAIKIA	GA, ASSAM MR. D P BORAH(R-1) MR U GHOSH(R-1) SC, REVENUE SC, GMC SC, G M D A
		EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
		EAJUL HOQUE Versus BADRUL ISLAM AND 12 ORS. H	MR. S SAIKIA	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
5	PIL/38/2024	PRADIP CHANDRA CHOUDHURY AND 64 ORS Versus THE UNION OF INDIA AND 10 ORS	MR. K KALITA MR. A D CHOUDHURY N GAUTAM MR H KALITA MR. P K SAIKIA	GA, ASSAM SC, NHAI MR. G PEGU(CGC) DY.S.G.I. SC, NHIDC
6	WA/339/2024	BOARD OF MAJOR PORT AUTHORITY Versus MD SHAKIR ALAM AND 3 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	
7	WA/344/2024	THE STATE OF ASSAM AND ANR. Versus DIBYAJYOTI BORAH AND 4 ORS.	MR S DAS	MR S BORTHAKUR(R-1,2) MR. D GOGOI (R-1,2)
8	WA/348/2024	JIBAN JYOTI BORAH Versus THE PRESIDING OFFICER AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM

9	WP(C)/5046/2024 FIXED	ABHIJIT SARMA Versus THE STATE BANK OF INDIA AND 2 ORS (A)	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	SC, SBI
10	WP(C)/5157/2024	ABUL HASAN RAFIQUE AHMED AND ANR Versus THE HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND 4 ORS	MR. B BARUAH MR U RONGPI	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
11	WA/68/2021 THROUGH VIDEO CONFERENCING	THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI
12	PIL/28/2023	BRIJBHUSHAN DAUNDIYAL Versus UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM	MR. R B PHOOKAN (R-4) MR. K GOGOI R SARMAH (R-4) MS M KAKOTY (R-4) MR K J HAZARIKA (R-4) DY.S.G.I. SC, SSA
13	PIL/23/2024	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON	SC, HIGHER EDU GA, ASSAM MRS. R DEVI MRS. R DEVI DY.S.G.I.
14	PIL/29/2024 WITH OFFICE NOTE FROM REGISTRAR (JUDICIAL)	RE ORGANIZING ILLEGAL LOTTERIES (OFFLINE AND ONLINE) IN THE STATE OF ASSAM Versus THE STATE OF ASSAM AND 71 ORS	MR H K DAS, AMICUS CURIAE	GA, ASSAM MR. A R SIKDAR(R-66) MR. M DUTTA (R-65) MR. N UDDIN (R-65) MR R DHAR (R-57) MR H DAS (R-64) MR N AHMED(R-66) MR. M K HUSSAIN (R-70) MRS. S Y AHMED (R-70) MR. M ISLAM (R-65) MR B C MUCHAHARY (R- 57) MR. S I TALUKDAR(R-66) MR A BASUMATARY(R-66) MS. F H AHMED (R-70) MR S K CHHETRY (R-65) MR. M ALOM(R-70) J DAS (R-57)
15	PIL/31/2024	ANANTA SMITH AND 2 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR. R DUBEY (R-9,11) MR. B D DEKA (R-12) MS. A B KAYASTHA (R- 9,11) MR. A N I HUSSAIN (R- 9,11) MR. M DAS (R-12) N R SURANA (R13) N R SURANA (R13) MR A BHATRA (R-12) SC, REVENUE
16	PIL/52/2024 FIXED	METROPOLITAN TRANSPORTS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
17	WA/213/2024	MONURAMA DAS Versus PULAKESH BARUAH AND 4 ORS.	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH LUAYING	GA, ASSAM SC, APSC MR. S BIKASH (R-1) SC, DIB. UNIVERSITY
18	WP(C)/4056/2024 FIXED	ARUN KHUNDONGBAM @ NANA O Versus THE STATE OF ASSAM AND 5 ORS	MR. R SEKHAR MR. B D CHOWDHURY A NEOG	GA, ASSAM SC, CBI SC, GHC

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

19	WA/38/2024	SUMIT DAS Versus THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
	WITH			
20	WA/39/2024	PULENDRA NATH PATHAK Versus THE STATE OF ASSAM AND ORS.	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
		- FINAL DISPOSAL AT ADMISSION STAGE -		
21	PIL/78/2012	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI U K DEKA S BORTHAKUR V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANIAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
		HEARING		
22	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R- 5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
23	WP(C)/2342/2022	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
24	WP(C)/7297/2022	MD REZZAK ALI @ REZZAK KHAN AND 3 ORS Versus THE PRINCIPAL SECRETARY / COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, APDCL MR. P N GOSWAMI, ADDL. ADVOCATE GENERAL, ASSAM MR S P DAS
25	ITA/9/2023	DEPUTY COMMISSIONER OF INCOME TAX, Versus TOOR FINANACE COMPANY LIMITED	MR. S C KEYAL	
26	PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. D SAIKIA, AG, ASSAM GA, ASSAM SC, ELECTION COMMISSION,(R-5)
	WITH I.A.(Civil)/937/2023 in PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, GAD
27	PIL/45/2023	PRITOM HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A R BHUYAN MR. A BARKATAKI MR. M A I HUSSAIN MR. S H ZAMAN MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR N A MAZARBHUIYA	GA, ASSAM MS. R B BORA, GA(R 1 to 4)

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR A TEWARI	23-09-2024	To	03-10-2024
6)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
7)	MR A GOENKA	26-09-2024	To	04-10-2024
8)	MR R GOENKA	26-09-2024	To	04-10-2024
9)	MS. S SARMA	03-10-2024	To	21-10-2024
10)	MS A.SARMA	30-09-2024	To	05-10-2024
11)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
12)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
13)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
14)	MR G BAISHYA	30-09-2024	To	04-10-2024
15)	MS. B BHUYAN	30-09-2024	To	04-10-2024
16)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
17)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/350/2024 FIXED	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
2	Cont.Cas(C)/401/2024	HANIF UDDIN Versus SURANJANA SENAPATI	MR. A M KHAN MR T T MONI MR. R I DEWAN	
3	WP(C)/2867/2024 FIXED	MUNTAZ ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU SC, SSA
4	WP(C)/3572/2024	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
5	WP(C)/3699/2024	KHARIKUL HUSSAIN Versus THE KENDRIYA VIDYALAYA SANGATHAN AND ANR (F)	MR. S I HUSSAIN MR. N H BARBHUIYA	SC, KVS
6	WP(C)/3719/2024	KESHABANANDA BORBARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
7	WP(C)/3782/2024	DR. PRABHAT CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MS. F KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	SC, HIGHER EDU SC, FINANCE DEPTT.
8	WP(C)/4087/2024 FIXED	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
	WITH I.A.(Civil)/2646/2024 in WP(C)/4087/2024	THE DIRECTOR Versus ABINASH SINGH KOIRI AND ANR	MS. D D BARMAN	R SARMAH

9	WITH WP(C)/4440/2024	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
10	WP(C)/4433/2024 FIXED	FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. Z HAMMAD MR. R M DEKA	GA, ASSAM SC, SEC. EDU.
11	WP(C)/4581/2024	NIZAM UDDIN LASKAR Versus GAUHATI UNIVERSITY AND ANR	MR. M H RAJBARBHUIYAN MRS R CHETRI	SC, G U
12	WP(C)/4729/2024 FIXED	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-7) MR. R ISLAM(R-7)
13	WITH WP(C)/4773/2012	SHONAB UDDIN MOLLAH Versus STATE OF ASSAM and ORS.	MR. A SAYED MR. A SAYED MRK HUSSAIN MR. S K TALUKDAR MR. S K TALUKDAR MR.S ALIM MS.M BEGUM	GA, ASSAM MR.R ISLAM MR.M U MONDAL MR.U K GOSWAMI MD.A MATLIB MR A N AHMED SC, EDU MR.B C CHOUDHURY MR.A S CHOUDHURY
14	WITH WP(C)/4998/2024	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-7) MR. R ISLAM(R-7)
15	WP(C)/4766/2024 FIXED	PALASH JYOTI BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M SAIKIA	SC, HEALTH AND F W
16	WP(C)/4915/2024 FIXED	DINESWAR BONGTHAI Versus THE STATE OF ASSAM AND 2 ORS	MD B ISLAM MR S HUSSAIN MR A ALAM MS. J AHMED MR. S S AHMED	SC, ELEM. EDU
17	WP(C)/4964/2024 FIXED	AYESHA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ELEM. EDU
18	WP(C)/4969/2024 FIXED	PRABIN PEGU AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, HIGHER EDU
19	WP(C)/5077/2024 FIXED	NADIYA TABASSUM Versus THE STATE OF ASSAM AND 9 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
20	WP(C)/5125/2024	DIPA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD MR E AHMED	SC, ELEM. EDU SC, SSA
21	WP(C)/5127/2024	JAYMATI BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	WP(C)/5136/2024	SALEHA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	SC, SEC. EDU.
23	WP(C)/5138/2024	NILOTPOL DAS AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. SC, FINANCE DEPTT.
24	WP(C)/5142/2024	MD. BAHRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR. A DEKA MR H P GUWALA H P NEOG	SC, ELEM. EDU

25	WP(C)/5163/2024 B/O	SANJIT ARYA Versus BODOLAND TERRITORIAL COUNCIL AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, BTC
<u>ORDER (STAY VACATING)</u>				
26	I.A.(Civil)/2851/2024 in WP(C)/4544/2024	KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 3 ORS Versus JAYANTA KUMAR SARMA AND ANR	MR. K N CHOUDHURY MR. P J PHUKAN	MR. M K CHOUDHURY MR. M SARMA SC, U G C
	WITH WP(C)/4544/2024	JAYANTA KUMAR SARMA Versus KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R-1,2,3,4) MR. P J PHUKAN(R-1,2,3,4) A RAHMAN (R-5) A DEY (R-5)
<u>ADMISSION</u>				
27	WP(C)/3475/2020	MRIDU JYOTI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH	SC, HIGHER EDU MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI
28	WP(C)/3782/2022 FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
29	WP(C)/247/2023 FIXED	JURI BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
30	WP(C)/794/2023 FIXED	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
31	WP(C)/3938/2023 FIXED	MRS. ANASUYA BORUAH AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, SEC. EDU.
32	WP(C)/5954/2023 FIXED	MD. FAZLUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
33	WP(C)/6744/2023 FIXED	DAMBARUDHAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR S BORTHAKUR (r-4,5) MS. P BORAH (r-4,5) SC, FINANCE
34	WP(C)/2932/2024 FIXED	ASIR UDDIN AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R ISLAM S HOQUE	SC, ELEM. EDU GA, ASSAM SC, SSA
<u>ORDERS</u>				
35	Cont.Cas(C)/404/2017 FIXED	JERINA AHMED Versus SANJIB KUMAR BHUYAN AND ANR.	MR.R ALI MS.F Y HUSSAIN MS.R PEGU	MR B KAUSHIK (R-2) MS. N BORDOLOI (r-2) MR.D SAIKIA(Sr.Adv.) MR.A DEKA
36	Cont.Cas(C)/70/2018 FIXED AT 10:30 AM, FOR PERSONAL APPEARANCE	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)

37	Cont.Cas(C)/124/2018 FIXED, IN Review.Pet./89/2017(D/O), Review.Pet./100/2016 (D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014 (D/O), WP(C)/4054/2006 (D/O), WP(C)/4433/2001 (D/O)	GOPAL CH. BARUAH AND 16 ORS. Versus 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
38	Cont.Cas(C)/59/2021 FIXED	PUSPANJALI MOZINDAR Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. S N TAMULI MS. A BEGUM	MR. D SAIKIA(R-2) MR S M T CHISTIE(R-2) MR. P K BORAH(R-2)
39	Cont.Cas(C)/422/2022	LAKHESWAR KAKATI AND 17 ORS. Versus SHAHNAWAZ CHOUDHURY	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
40	Cont.Cas(C)/384/2023 FIXED	ASOMI GOGOI Versus NARAYAN KONWAR AND ANR	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA (r-1) MR S NEOGI (r-1) MR. N J KHATANIAR (r-1)
41	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
WITH				
42	Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
43	I.A.(Civil)/1742/2024 FIXED in WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA
WITH WP(C)/8194/2022				
44	I.A.(Civil)/3095/2024 IN Review Pet./35/2020(D/O), WP(C)/1421/2018 (D/O), FIXED in Review.Pet./35/2020	GAUHATI UNIVERSITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE SC, HIGHER EDU MR R DHAR MR. R MAZUMDAR MR. S BHUYAN SC, SEC. EDU. SC, FINANCE
WITH				
45	Cont.Cas(C)/163/2020	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
WITH				
46	Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR. K GOGOI(R-1)

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR A TEWARI	23-09-2024	To	03-10-2024
6)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
7)	MR A GOENKA	26-09-2024	To	04-10-2024
8)	MR R GOENKA	26-09-2024	To	04-10-2024
9)	MS. S SARMA	03-10-2024	To	21-10-2024
10)	MS A.SARMA	30-09-2024	To	05-10-2024
11)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
12)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
13)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
14)	MR G BAISHYA	30-09-2024	To	04-10-2024
15)	MS. B BHUYAN	30-09-2024	To	04-10-2024
16)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
17)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1034/2022	JAHIDUL ISLAM AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	Mr M U Ahmed MR F HAQUE	SC, SEC. EDU.
2	WP(C)/2456/2023	NAZRUL SIKDAR Versus THE STATE OF ASSAM AND 3 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, ELEM. EDU GA, ASSAM
3	WP(C)/2706/2023	MUHI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D C C PHUKAN MS D DEVI	SC, SEC. EDU.
4	WP(C)/3904/2023	MD. ABDUL HALIM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
5	WP(C)/2716/2024	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MS J RAJKUMARI	SC, ELEM. EDU GA, ASSAM
6	WP(C)/3117/2024	GOPAL PRASAD SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. R S MISHRA MS M NIROLA MS N BURAGOHAIN	SC, ELEM. EDU SC, SEC. EDU.
7	WP(C)/3720/2024	MINTU SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
8	WP(C)/3906/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
9	WP(C)/4005/2024	MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU GA, ASSAM
10	WP(C)/4013/2024	MOUSUMI BHATTACHARJEE AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM SC, SEC. EDU.
11	WP(C)/4171/2024	ANAMUL HAQUE MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
12	WP(C)/4181/2024	RAJESH KUMAR TRIPATHI Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA J DAS	SC, ELEM. EDU

13	WITH WP(C)/3251/2024	RAJESH KUMAR TRIPATHI Versus THE STATE OF ASSAM AND 7 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, ELEM. EDU
14	WP(C)/4239/2024	DARUL ZANNAT AKAND Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS	SC, SEC. EDU.
15	WP(C)/4298/2024	NILU PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, HIGHER EDU SC, AG (A AND E)
16	WP(C)/4405/2024	SABINA AKTAR BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. H A LASKAR A. H. AHMED	SC, ELEM. EDU GA, ASSAM
ADMISSION				
17	Crl.Rev.P./459/2019 FIXED	REDAUL HUSSAIN KHAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR B P BORAH MR A HAWARI MR P J DUTTA MISS. J GOGOI	SC, C B I
18	WP(C)/5494/2021	HIREN NAYAK Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHOUHAN	SC, ELEM. EDU GA, ASSAM SC, BTC
19	Crl.Pet./611/2023 B/O	PABAN CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA MR. INDRAJIT BHUYAN	MR. R SHARMA (R-2) MS P PHUKAN (R-2) PP, ASSAM
20	Crl.Pet./1021/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
21	Crl.Pet./1288/2023	MINTU NEOG Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR A RAHMAN	MR. S RANA (R-2) PP, ASSAM
22	WP(C)/2697/2023 B/O	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5) MR A CHALIHA (R 10 & 11) SC, SEBA
23	WP(C)/2754/2023 B/O	RAJKUMAR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
24	Crl.A./315/2024 FIXED	SUREN KALITA AND ANR Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
25	WP(C)/833/2024	SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) OF BALIKURI ANCHALIK HIGH SCHOOL Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA	SC, RMSA MD. S ALOM (R-6) MR. M S ALAM (R-6) MR S J SHAMIM (R-6) SC, SEC. EDU. MS. D D BARMAN (GA, ASSAM)
26	Crl.Pet./965/2024 B/O	MD. IYAD ALI @IYADUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N UDDIN MS. A AKHTAR	MR. M ISLAM (r-2,3) MR S K CHHETRY (r-2,3) PP, ASSAM
ORDERS				
27	Crl.A./147/2019 WITH OFFICE NOTE, LCR 2 FILES	NAWAL KISHORE SARDA Versus MD OSMAN ALI AND ANR	MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	

28	Crl.Rev.P./208/2021 WITH LCR 2 FILES	AMAL KUMAR DAS (HABILDAR) Versus MADAN LAL RATHI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM
29	Cont.Cas(C)/665/2023 B/O	NIRMAL CHANDRA SARKAR Versus Narayan Konwar,ACS	MR S ISLAM MR. S BISWAS	
30	Review.Pet./174/2024 IN WP(C)/7170/2021 (D/O)	M/S POOJA HARDWARE Versus THE STATE OF ASSAM AND 10 ORS	MS D DAS	SC, P H E
31	Crl.Rev.P./335/2024 FIXED	PARTHA BHATTACHARJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P BORA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
32	I.A.(Crl.)/339/2024 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./159/2023 WITH Crl.A./159/2023	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH	PP, ASSAM
	WITH I.A.(Crl.)/383/2023 in CrI.A./159/2023	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. S RANA MS M BORAH	PP, ASSAM
33	Cont.Cas(C)/367/2024 B/O	NABANITA MANDAL Versus SRI NARAYAN KONWAR, IAS	MR N SARMA K. KALITA	
34	Crl.Pet./467/2024 WITH LCR 2 FILES(SCANNED COPY)	ANJAN SAHU Versus THE STATE OF ASSAM AND 17 ORS	G UDDIN P ADHIKARI	MR. D TALUKDAR (R-2 TO 17) MR. P CHOUDHURY (R-2 TO 17) MS. B GOSWAMI (R-2 TO 17) MS. P SAIKIA (R-2 TO 17) PP, ASSAM
35	Crl.Pet./520/2024	ANJAN SAHU AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
36	I.A.(Crl.)/758/2024 FIXED in CrI.Rev.P./6099/2024 WITH Crl.Rev.P./6099/2024 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION, Versus REDAUL HUSSAIN KHAN	MR M HALOI SPL. PP, C.B.I.	
		Central Bureau Of Investigation Versus Redaul Hussain	TASNINA BEGUM	
37	Crl.Pet./924/2024 FIXED	DINESHWARI PATIR Versus SUREN CHANDRA PATIR AND ANR	MS P DAS (LEGAL AID COUNSEL)	
38	Crl.Pet./1066/2024	SIDHANT KALITA Versus THE STATE OF ASSAM AND ANR	MS. A. MEDHI	PP, ASSAM
39	Crl.Pet./1081/2024 FIXED	NIHAR PRASAD SHARMA Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MR. R SEKHAR MRS R BEGUM MS. A LALA	PP, ASSAM

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[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4940/2024 FIXED	M/S AGH CONSTRUCTIONS PRIVATE LTD Versus THE GOVT OF ASSAM AND 3 ORS	MR. M DAS N CHAUDHURY MR A BHATRA MR P P SARMA	SC, PWD
2	WP(C)/4980/2024 FIXED	KASHEM ALI AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR T T MONI	SC, CO OP
3	WP(C)/5130/2024	JULEKHA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY MS F N ZAMAN	GA, ASSAM SC, REVENUE
4	WP(C)/5131/2024	M/S YASH ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	GA, ASSAM SC, EXCISE DEPTT.
5	WP(C)/5139/2024	JBR TECHNOLOGIES LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. A JAHID MR N SARMA	GA, ASSAM MR A IKBAL SC, GMC
6	WP(C)/5144/2024	RONIT HAFLONGBAR Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA MR. R SARMA	GA, ASSAM SC, DIMA HASAO SC, FINANCE DEPTT.
7	WP(C)/5145/2024	AKHTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR MR. P KONWAR R L CHUTIA	GA, ASSAM SC, FINANCE
8	WP(C)/5146/2024	M/S AYLA BARI TEA COMPANY PVT LTD Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 2 ORS	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	SC, ATEPFO
9	WP(C)/5160/2024	MANOJ KUMAR DAS Versus THE UNION OF INDIA AND 7 ORS	MS D CHAUDHURY MS. H DAS	DY.S.G.I.
ADMISSION				
10	WP(C)/6967/2017	M/S. BRAHMAPUTRA BUILDERS Versus THE STATE OF ASSAM and 4 ORS.	MR.S SINHA	SC, WATER RESOURCE
11	WP(C)/7069/2017	ANIMA OJAH Versus THE STATE OF ASSAM and 6 ORS.	MR.A R SIKDAR MS.S PARVEEN MR.N AHMED MR.A ALI	GA, ASSAM

12	WP(C)/6441/2018 FIXED	PIJUPARA HARIDوبا PAHARPARA JALJALI MATCHYA BEBASAI SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. H NATH MR D DAS MR S KHOUND	GA, ASSAM
13	WP(C)/785/2019	ASSAM ELECTRIC STORE JOINT VENTURE WITH MAHAVIR ELECTRICALS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. G PHUKAN	GA, ASSAM SC, APDCL
14	WP(C)/1253/2019	JOYAN UDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MRS. B GOGOI MR. A SARMAH MS. D DEKA	GA, ASSAM MD. B ISLAM MR. A A MONDAL MR S HUSSAIN SC, FOREST
15	WP(C)/6944/2019	PAPU PEGU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST
16	WP(C)/7645/2019	PUTUL PACHANI Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA KUMAR DAS MR. K SINGHA	GA, ASSAM MR. A ALAMGEER MR. A ALAM MD. R ALI
17	WP(C)/967/2020 CAVT. NO.1261/2019	M/S. PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOUDHURY MR. R M DEKA	GA, ASSAM MS. M DEVI MR A DAS FOR CAVEATOR
WITH				
18	WP(C)/7881/2018	M/S. KARHA FISHERY SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N C DAS MR. A DAS MS. M DEVI	GA, ASSAM
19	WP(C)/391/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR. B DAS MR R SARKAR MS M KAKOTY S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 TO 5) MR. A I Ali (R-1 TO 5) MR A BHUYAN (R-1 TO 5) ASSTT.S.G.I.
WITH				
20	WP(C)/393/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR R SARKAR MS M KAKOTY S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
WITH				
	I.A.(Civil)/545/2021 in WP(C)/393/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS	SC, C.G.C.
WITH				
21	WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR R SARKAR S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.

	WITH I.A.(Civil)/538/2021 in WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
22	WITH WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM), Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR R SARKAR S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/537/2021 in WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM) Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
23	WP(C)/6959/2021	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, P AND R.D. GA, ASSAM
24	WITH WP(C)/1880/2022	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, P AND R.D. GA, ASSAM
25	WP(C)/1562/2022	FEDERATION OF INDIAN WOMEN ENTREPRENEURS Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARMAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR S P DAS MR. B DEKA MR. B DEKA ASSTT.S.G.I.
26	WP(C)/5135/2022	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K MEDHI ASSTT.S.G.I.
27	WP(C)/4345/2023	BODHEN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
28	WP(C)/4510/2024 FIXED	JARPAL- JPW- DMC, Versus THE UNION OF INDIA AND 5 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR M Z AHMED(R-5) MS. B DUTTA(R-5) MR. I CHOWDHURY SR ADV(R-3,4) MR. R M DEKA (R-6) MR. A M DUTTA (R-5) MS N MAHANTA(R-6) MR T DAS(R-3,4) N GAUTAM(R-6) R. CHAUHAN(R-3,4) MR R DAS(R-3,4) DY.S.G.I. MS A CHOPHY(R-3,4) SC, COAL INDIA
	WITH I.A.(Civil)/3086/2024 in WP(C)/4510/2024	THE NORTH EASTERN COAL FIELDS Versus JARPAL- JPW- DMC,	MR. A M DUTTA	MR. SAILENDRA DEKA
ORDERS				
29	WP(C)/8527/2018	JITUL SONOWAL Versus THE STATE OF ASSAM AND 4 ORS.	MR G PEGU MR. N ANAND MR. U K BARMAN MR H ALI	SC, PNRD GA, ASSAM SC, M A C
30	WP(C)/4129/2021	M/S ASSAM COMPANY INDIA LTD. Versus JAGDISH BAGH	MR. A SARMA MR B CHOUDHURY L SANGTAM MR H KALITA	MS. M BARMAN

31	Cont.Cas(C)/476/2022 FIXED, PERSONAL APPEARANCE AT 10:30 AM	M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)
32	WP(C)/4218/2022	DILIP SINGH AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, EXCISE DEPTT. MR N K DEV NATH, SC, PANCHAYAT & RURAL DEVELOPMENT DEPTT. (R- 6)
33	WP(C)/6703/2022	MAJMUH HOQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	SC, P AND R.D.
34	Cont.Cas(C)/415/2023	VIVIK CYLINDER PRIVATE LIMITED Versus MS. KEERTHI JALLI, IAS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
35	WP(C)/4290/2023	ABU TAHER AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	SC, P AND R.D. GA, ASSAM
36	Cont.Cas(C)(Suo Moto)/2/2024	XXXX Versus IN RE- ROHINI KUMAR DAS	MR. T J MAHANTA (SC, GHC) MR G BAISHYA	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
37	Review.Pet./154/2024 IN WP(C)/4606/2022 (D/O)	RAHMAT ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A M AHMED P. GHOSH	GA, ASSAM
38	Cont.Cas(C)/297/2024	M/S VAGDEVI PRINTERS AND STATIONER Versus SHRI BISWARANJAN SAMAL AND TWO ORS	MS. L BARMAN	MR. D NATH (R-1,3) O ASSUMI (R-1,3) MS. M SHARMA (R-3)
39	I.A.(Civil)/3045/2024 in Cont.Cas(C)/509/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA AND ANR	MR. S B PRASAD	MR. D NATH MR D KALITA
	WITH Cont.Cas(C)/509/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR. D NATH
40	Cont.Cas(C)/508/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2)
	WITH I.A.(Civil)/3043/2024 in Cont.Cas(C)/508/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA AND 2 ORS	MR. S B PRASAD	MR D KALITA MR J PAYENG MR. D NATH (R-2) MS A PAYENG (r-2)
41	WP(C)/3832/2024	MAHALAXMI ENTERPRISES Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4449/2024	SARBESWAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR S DUTTA MR U.SARMAH	SC, CO OP
2	WP(C)/4945/2024 FIXED	MUNIN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM
3	WP(C)/5124/2024	ORAI TUIME DAIMARI Versus UNION OF INDIA AND 4 ORS	MS. R D MOZUMDAR MR. M SARANIA MR R.BEZBARUAH MR A SARANIA N GOGOI	DY.S.G.I.
4	WP(C)/5126/2024	BIMALA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR C GOSWAMI	SC, P AND R.D.
5	WP(C)/5129/2024	DILWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, APDCL
6	WP(C)/5133/2024	NAREN CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, ASSAM
7	WP(C)/5143/2024	MD. LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH RUBI GOGOI	GA, ASSAM SC, REVENUE
8	WP(C)/5148/2024	NAWAL KISHOR KAUSHIK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	DY.S.G.I.
9	WP(C)/5149/2024	SANGHAMITRA SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR GAURAV R DUTTA MR A R BAROOAH	SC, HEALTH
10	WP(C)/5151/2024	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, AG SC, FINANCE
11	WP(C)/5154/2024	ASHA BASFOR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, AG

12	WP(C)/5156/2024	DHIRESWARI DAS Versus THE UNION OF INDIA AND 4 ORS	MD. S ISLAM MD S HOQUE MR. M DEKA	DY.S.G.I. SC, CENTRAL BANK OF INDIA
ORDER (IMPLEADMENT OF PARTY)				
13	I.A.(Civil)/1169/2024 FIXED in Cont.Cas(C)/701/2019 WITH Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus R P SINGH, I.F.S.	MR. J KALITA DIKSHITA DEKA	SC, FOREST
		AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
	WITH I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	
ADMISSION				
14	WP(C)/6226/2022 FIXED	MANMOHAN BHARALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI	SC, P AND R.D. GA, ASSAM
15	WP(C)/2261/2023 FIXED	RAHUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM
16	WP(C)/5161/2023 FIXED	KAMINI NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, BTC SC, FOREST
	WITH WP(C)/5159/2023	PRABIN BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM	SC, BTC SC, FOREST
18	WP(C)/7494/2023 FIXED	KALIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	SC, IRRIGATION
19	WP(C)/2188/2024 B/O	MD. ABDUL HANNAN RAJBARBHUIYA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	MR. K GOGOI DY.S.G.I.
20	WP(C)/4668/2024 FIXED	SUKANYA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM
ORDERS				
21	Cont.Cas(C)/15/2022	KARTIK THAPA Versus DR RATHINDRA NATH BHUYAN AND ANR	MRS K GOSWAMI MR. D K SHARMA	
22	Cont.Cas(C)/42/2022	RATAN KUMAR GHOSH Versus BIDYUT BIKASH BHAGAWATI	MR H DAS MR. B C DEKA	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS
23	Cont.Cas(C)/44/2022	DEBAZEET DEB RAY Versus RAJESH KEMPRAI AND ANR	MR B D DAS MR H K SARMA MS K PHUKAN B B HUSSAIN	MR. B CHOUDHURY (R1, R2) MR. B GOGOI (R1, R2) MR P NAYAK (R1, R2)
24	Cont.Cas(C)/58/2023	EX TC 62078 RECT/BB RAMBIR Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR (r-2)
	WITH Cont.Cas(C)/55/2023	RECT /GD ANIL KUMAR Versus AJAY KUMAR BHALLA AND ANR.	MR P RAI MR H BEZBARUA MS. S. SAIKIA MS. R MAZUMDAR	MR. K K PARASAR (r-2)
26	Cont.Cas(C)/128/2023	DEHESWAR DUTTA Versus GYANENDRA PRATAP SINGH	MR. R PHUKAN	MR. D NATH (R-1)

27	Review.Pet./138/2023 IN WP(C)/2300/2022 (D/O)	THE SECRETARY Versus KAMALA PHUKAN AND 3 ORS.	MR. B CHAKRAVARTY	GA, ASSAM SC, REVENUE
28	Cont.Cas(C)/160/2023	MD. NAZIMUDDIN AHMED Versus MEGHA NIDHI DAHAL	MR K PUJARI MS. K A PUJARI	MR. S BORA (R-1) MR P NAYAK (R-1)
29	Cont.Cas(C)/387/2023	OME SALMA SULTANA Versus MUKESH CHANDRA SAHU AND 3 ORS	MR. D DOLEY MS A DEKA	MR. D NATH (R-2)
30	Cont.Cas(C)/474/2023 IN WP(C)/593/2024 (D/O)	HAFSA BEGAM Versus K. S. GOPINATH NARAYAN AND 4 ORS.	MR F A LASKAR MR. D H MOZUMDER	MR D KALITA (R-4,5) MR. B GOGOI MR. D NATH (R-4,5) MR P NAYAK MR A CHALIHA
31	Cont.Cas(C)/160/2024	MAHENDRA BARO Versus NARAYAN KONWAR AND 3 ORS.	MR S MUKTAR MR. S RAHMAN MR A N IQBAL	MR. D SAIKIA (R-3) MS. R B BORA (R-3) MR P NAYAK(R-2) MR A CHALIHA (r-2)
32	Cont.Cas(C)/190/2024	MASTAN SINGH Versus AJAY KUMAR BHALLA, IAS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. S S ROY (r-2)
33	Cont.Cas(C)/234/2024	ATUL CHANDRA MAHANTA AND 3 ORS. Versus RAVI KOTA AND ANR	MR. R GOSWAMI MS S DAS	MR A KALITA(R-1,3) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2) MR N KALITA(R-1,3)
34	Cont.Cas(C)/304/2024	JAYANTA KUMAR SARMA Versus DR. PRANJIT BORA	MR. M K CHOUDHURY MR. M SARMA	MR. P J PHUKAN
35	Cont.Cas(C)/342/2024	BIKASH KUMAR PATAR Versus K. ARUL JOTHI	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MR. S K MEDHI MRS. M BARMAN
36	I.A.(Civil)/2613/2024 in WP(C)/207/2024	NILAMONI BHUYAN Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN MS. N SULTANA	SC, P AND R.D. GA, ASSAM SC, P H E
	WITH WP(C)/207/2024	NILAMONI BHUYAN Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN MS. N SULTANA	SC, P AND R.D. GA, ASSAM SC, P H E
37	I.A.(Civil)/3104/2024 in WP(C)/1704/2022	RFN/GD MUNESH KUMAR NO. G/5013495 L Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MR. A K DUTTA MR. A K DUTTA
	WITH WP(C)/1704/2022	RFN/GD MUNESH KUMAR NO. G/5013495 L Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6795/2019 FIXED, WITH LCR 3 FILES	KRITIBASH HALDER AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/3777/2024	JAYA NANDI Versus THE UNION OF INDIA AND 6 ORS	MR. R C DAS MR S C DAS MR S HUSSAIN A JUBARIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/3778/2024	MAHENDRA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/3779/2024	MD. ABDUL HAI @ ABDUL HYE AND 6 ORS Versus UNION OF INDIA AND 5 ORS	MR. P J SAIKIA MS D DUTTA MS. D CHAUHAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/3784/2024	KAMANA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/3805/2024	SHAHEMON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	DY.S.G.I.
7	WP(C)/3911/2024	NUR JAHAN BEGUM @ NOOR JAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/4010/2024	MAHMUDA BEGUM @ MAHMUDA BIBI Versus THE UNION OF INDIA AND 7 ORS	MR. P A AHMED MR S U AHMED MR. F A HASSAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/4046/2024 WITH LCR	SAKINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4154/2024	MD. ASHAN ALI @ ASAN ALI Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4156/2024	MAMUD ALI Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/4505/2024	HALIMOON NESSA @ HALIMON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/4682/2024	ASHIRAN BEGUM @ ASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/4777/2024	NAZRUL HOQUE @ NAJRUL HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. M MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/4782/2024	BAREK ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/4802/2024	SALEHA KHATUN @ SALEHA BEGUM @ SALEHA ISLAM Versus THE UNION OF INDIA AND 5 ORS	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/4806/2024	RABIA KHATUN @ RABIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/4807/2024	RUPBHANU @ MUSTT RUPBHANU BEGUM Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/5153/2024	MANIK ULLAH Versus THE UNION OF INDIA AND 5 ORS	MR. M ALI H R KHAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
20	WA/343/2024 CAVT. NO.08332/024, WITH OFFICE NOTE, CAVT./833/2024	SAMBHU BAISHNAB Versus THE STATE OF ASSAM AND 22 ORS	MR. A B T HAQUE	SC, CO OP MR. D HUSSAIN MR. R A MAZUMDER FOR CAVEATOR

ORDERS

21	I.A.(Civil)/3063/2024 WITH LCR in WP(C)/5573/2021	CHAN MIYA @ CHAND MIYA Versus THE UNION OF INDIA AND 7 ORS	MR. S ALIM MOTIUR RAHMAN MR. NOOR KUTUB ALAM	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/5573/2021	CHAN MIYA @ CHAND MIYA Versus THE UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	I.A.(Civil)/3097/2024 WITH OFFICE NOTE in WA/8998/2024	VARTAK LABOUR UNION Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
	WITH WA/8998/2024 (Filing Number)	VARTAK LABOUR UNION Versus THE UNION OF INDIA AND 6 ORS F	MR. R MAZUMDAR	

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024
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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./138/2024 IN WP(C)/5182/2022 (D/O), WP(C)/5882/2022 (D/O)	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus KANCHAN HAZARIKA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	MR. K N CHOUDHURY(R-1 TO 3) MR. D J DAS(R-1 TO 3) N GAUTAM(R-1 TO 3) SC, IRRIGATION
2	Review.Pet./139/2024 IN WP(C)/3013/2024 (D/O)	RAMESH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
3	Review.Pet./143/2024 IN WP(C)/2991/2024 (D/O)	JONALI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, PWD
4	Review.Pet./144/2024 IN WP(C)/2995/2024 (D/O)	BHANITA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
5	Review.Pet./147/2024 IN WP(C)/3015/2024 (D/O)	DINAMANI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
6	Review.Pet./148/2024 IN WP(C)/2993/2024 (D/O)	MUKUL BORA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
7	Review.Pet./160/2024 IN WP(C)/2163/2023 (D/O)	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LTD AND 4 ORS	MR. K N CHOUDHURY MR P KATAKI MRS R BEGUM	

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/654/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES in CrI.A./271/2022	SULTAN MAMUD . Versus THE STATE OF ASSAM AND ANR .	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./271/2022	SULTAN MAMUD . Versus THE STATE OF ASSAM AND ANR .	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	CRL.A(J)/68/2023 2 Y 3 M 24 D :WITH LCR - 3 (THREE) FILES, P.B - 2	BIJAY DAS Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA, LEGAL AID COUNSEL	PP, ASSAM
3	CRL.A(J)/130/2023 3 Y 3 M 15 D :WITH OFFICE NOTE, LCR - 2 (TWO) FILES	GAKUL BANIA Versus THE STATE OF ASSAM	MR. A DHAR (AMICUS CURIAE)	PP, ASSAM
4	CrI.A./458/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES	HAZRAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/1198/2023 in CrI.A./458/2023	HAZRAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	I.A.(CrI.)/808/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 in CrI.A./64/2024	SUKUR ALI @ SHUKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS	PP, ASSAM
	WITH CrI.A./64/2024	SUKUR ALI @ SHUKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	MR. D GOGOI (r-2) PP, ASSAM

HEARING

6	Crl.A./266/2016 8 Y 1 M 24 D : 8 Y 1 M 24 D : WITH OFFICE NOTE IN CRL. A.95/2017, LCR - 1 (ONE) BUNDLE,P.B. - 14	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
WITH				
7	Crl.A./245/2016 8 Y 1 M 29 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
WITH				
8	CRL.A(J)/50/2017 8 Y 1 M 29 D :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
WITH				
9	Crl.A./95/2017 8 Y 1 M 29 D :	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
10	CRL.A(J)/110/2019 5 Y 3 M 17 D : WITH LCR - 5 (FIVE) FILES, P.B. - 2	AJAY SABAR Versus THE STATE OF ASSAM	MR. N HASSAN, AMICUS CURIAE	MR. U CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
11	CRL.A(J)/116/2019 8 Y 6 M 6 D : WITH LCR - 4 (FOUR) FILES, P.B. - 2	GANESH MANKI MUNDA Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM

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[For Thursday,3rd October 2024]

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WP(C)/1828/2019 FIXED	RAJ COKE INDUSTRIES, Versus STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI SC, INDUSTRIES AND COMMERCE
	WITH			
2	WP(C)/5133/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
	WITH			
3	WP(C)/5136/2018	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
	WITH			
4	WP(C)/5139/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE
	WITH			
5	WP(C)/5141/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE
	WITH			
6	WP(C)/5143/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE

7	WITH WP(C)/5917/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
8	WITH WP(C)/5931/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
9	WITH WP(C)/5932/2018	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
10	WITH WP(C)/5937/2018	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
11	WITH WP(C)/5954/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
12	WITH WP(C)/5957/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
13	WITH WP(C)/5960/2018	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
14	WITH WP(C)/5980/2018	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
15	WITH WP(C)/6027/2018	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
16	WITH WP(C)/1843/2019	SHEO SHAKTI COKE INDUSTRIES Versus STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. J HANDIQUE MS. A TALUKDAR SC, INDUSTRIES AND COMMERCE

17	WITH WP(C)/1860/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
18	WITH WP(C)/2096/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
19	WITH WP(C)/2111/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
20	WITH WP(C)/2138/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2893/2024 FIXED	SAJIM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
2	Bail Appln./2920/2024 FIXED.	AYAN DAS Versus THE STATE OF ASSAM	MR H K BARUAH MR. U J SAIKIA	PP, ASSAM
3	Bail Appln./3025/2024	RAHMAN ALI Versus THE STATE OF ASSAM	MR M RANA MR M.HOQUE	PP, ASSAM
4	Bail Appln./3028/2024	SMTI PABIMAYA SRESTHA Versus THE STATE OF ASSAM	MR. D SAIKIA MS D DUTTA	PP, ASSAM
5	Bail Appln./3031/2024	SANJIB KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR. J K ROY	PP, ASSAM
6	Bail Appln./3032/2024	MD. ANAR HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
7	Bail Appln./3033/2024	RITU MONI BEGUM AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
8	Bail Appln./3038/2024	DHURBAJYOTI GOGOI @ DHRUBA AND ANR Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
9	Bail Appln./3045/2024	SANOWAR HUSSAIN @ SANAI AND ANR. Versus THE STATE OF ASSAM	MS S BHATTACHARJYA MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
10	Bail Appln./3046/2024	MAFIJ UDDIN Versus THE STATE OF ASSAM	MD. S Z B AKLAS	PP, ASSAM
MOTION				
11	Crl.Pet./973/2024	MATILAL ROY Versus THE STATE OF ASSAM AND ANR	H A SARKAR MR S DAS	PP, ASSAM

	WITH I.A.(CrI.)/920/2024 in CrI.Pet./973/2024	MATILAL ROY Versus THE STATE OF ASSAM AND ANR	H A SARKAR MR S DAS	PP, ASSAM
12	CrI.Pet./1233/2024	PANKAJ KUMAR KOTHARI Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	PP, ASSAM
13	AB/2655/2024	ABDUL MOZID Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
14	AB/2656/2024	GOVINDA NAMO SUDRA Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
15	AB/2660/2024	KHANSWRANG DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
16	AB/2662/2024	Sanjeev Kumar Mahato Versus THE STATE OF ASSAM	MR. S ISLAM MR S GOGOI A R MONDAL	PP, ASSAM
17	AB/2667/2024	ABDUL MOTALEB @ ABDUL MATALEB Versus THE STATE OF ASSAM	MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM
18	AB/2668/2024	ASAN ALI @ ASHAN ALI AND ANR Versus THE STATE OF ASSAM	MS S BHATTACHARJYA MR. S MUNIR	PP, ASSAM
<u>ADMISSION</u>				
19	CrI.Pet./944/2024 FIXED	TAPAN SAHA Versus THE STATE OF ASSAM AND ANR	MR. P BHOWMICK MR. D THAOSEN MR J LOTH	MR. M K DAS (R-2) MS. B CHETRY (R-2) S J DUTTA (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2327/2024 FIXED	DIGANTA DAS Versus THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
21	Bail Appln./2335/2024 FIXED	MANOWAR AKAND @ MANUWARA AKHOND AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
22	WITH Bail Appln./2410/2024	ABBAS KHAN Versus THE STATE OF ASSAM	MR. S MUNIR M. HOSSAIN	PP, ASSAM
23	Bail Appln./2553/2024 FIXED	DURGESWAR KALITA Versus THE STATE OF ASSAM	MR. A KHAN MR. D BORA	PP, ASSAM
24	Bail Appln./2684/2024 FIXED	KARUNA KANTA GOGOI Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
25	WITH Bail Appln./2611/2024	SMTI. DIPSHIKHA HAZARIKA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
26	Bail Appln./2738/2024 FIXED	KRISHNA RAM DAS Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
27	Bail Appln./2761/2024 FIXED	SANUWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

28	Bail Appln./2840/2024 FIXED	TALU MIYA ALIAS ABU TALEB AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED N. UDDIN MR S ISLAM	PP, ASSAM
29	Bail Appln./2852/2024 FIXED	AYAN SAHA Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
30	Bail Appln./2861/2024 FIXED	ASHAD ALI Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
31	Bail Appln./2908/2024 FIXED.	JAMANUR ISLAM Versus THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
32	Bail Appln./2928/2024 FIXED	ABDUL HANNAN AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. T U BHUYAN MR. I U CHOWDHURY	MR. A S CHOUDHURY (INFORMANT) MR S HUSSAIN(INFORMANT) PP, ASSAM
WITH				
33	AB/2472/2024	SATRUGHAN YADAV Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. A S CHOUDHURY (FOR INFORMANT) MR S HUSSAIN(FOR INFORMANT) PP, ASSAM
34	Bail Appln./2937/2024 FIXED.	ANDREW PATIR Versus THE STATE OF ASSAM	MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
35	Bail Appln./2938/2024 FIXED.	RAKIB AHMED Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
36	Bail Appln./2973/2024 FIXED.	ROFIQUL ISLAM @ RAFIQU L ISLAM Versus STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/1346/2024 FIXED	SAJIDUR RAHMAN @ BOGA Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
38	AB/1349/2024 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. J AHMED MR. A CHAUDHURY MR. P K DAS MR. D BORA MS A HUSSAIN MR. N MAHAJAN R BEGUM H G DAISY	PP, ASSAM
39	AB/2240/2024 FIXED	REJAUL KARIM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
40	AB/2341/2024 WITH OFFICE NOTE, FIXED	MAHAWATI DEVI AND 2 ORS Versus THE STATE OF ASSAM	MR. A R SHOME MR. P MAZUMDER	MR. S ISLAM(INFORMANT) PP, ASSAM A R MONDAL(INFORMANT)
41	AB/2376/2024 FIXED	MD NAZRUL ISLAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
42	AB/2418/2024 FIXED	MOFIZUL ALI @ MOFIZUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI B BARMAN	PP, ASSAM
43	AB/2420/2024 FIXED	RAMDEV CHOUHAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM

44	AB/2438/2024 FIXED	MOGRAB ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
45	AB/2456/2024 FIXED	PABITRA KALITA Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
46	AB/2502/2024 FIXED	SAIFUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR R SHARMA A H CHOUDHURY	PP, ASSAM
47	AB/2516/2024 FIXED	JAHANARA KHATUN Versus THE STATE OF ASSAM	MR A K AHMED	PP, ASSAM
48	AB/2523/2024 FIXED	SABITA BORO Versus THE STATE OF ASSAM	MS. S R KALITA	PP, ASSAM
49	AB/2525/2024 FIXED	SHAHAJAMAL ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
50	AB/2528/2024 FIXED	NAJRUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. S I BORA MR Z RAHMAN	PP, ASSAM
51	AB/2546/2024 FIXED	SHAHA ALOM MONDAL @ SAH ALOM AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. A S CHOUDHURY A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
52	AB/2592/2024 FIXED	MD. MOFIDUL ALI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAİN	PP, ASSAM
53	AB/2606/2024 FIXED	SANJIB BAISHYA Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM M ISLAM	PP, ASSAM

ORDERS

54	Crl.Pet./1256/2019 WITH LCR (SIX FILES).	LAKHI NANDAN PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A DHAR MR. D GOGOI	PP, ASSAM
	WITH			
55	Crl.Rev.P./494/2019	SMTI LEENA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. S K SINGHA MR. R DE MR. G PATHAK	PP, ASSAM
56	I.A.(Crl.)/585/2020 AB 1553/2024(D/O), FIXED in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
57	I.A.(Crl.)/554/2022 in CrI.Rev.P./7708/2022	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. M K BORO	A RAHMAN (R-2) MD I H LASKAR (R-2) PP, ASSAM
	WITH			
	Crl.Rev.P./7708/2022 (Filing Number)	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR (A)	MR. M K BORO	
58	Crl.Pet./1061/2024 FIXED	SAMBHU PURI Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR S SHARMA	PP, ASSAM

HEARING

59	Crl.Pet./768/2023 PART-HEARD, WITH LCR 1 FILE(SCANNED COPY), FIXED	SALMA SAHIL Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. M U MAHMUD (R-2,3) MR S H MAHMUD (R-2,3) MR S ISLAM (R-2,3) MR S AFRIDI (R-2,3) D J BARMAN (R-2,3) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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5)	MR A TEWARI	23-09-2024	To	03-10-2024
6)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
7)	MR A GOENKA	26-09-2024	To	04-10-2024
8)	MR R GOENKA	26-09-2024	To	04-10-2024
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10)	MS A.SARMA	30-09-2024	To	05-10-2024
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14)	MR G BAISHYA	30-09-2024	To	04-10-2024
15)	MS. B BHUYAN	30-09-2024	To	04-10-2024
16)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
17)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5996/2022 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	MR. U B SARMA (R-5) MRS. G SARMA (R-5) SC, SEC. EDU. SC, FINANCE
2	WP(C)/6080/2022 FIXED	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 8 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, G U SC, U G C
3	WP(C)/2725/2024 FIXED	KABITA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	SC, HIGHER EDU ALHAJJ I UDDIN(R-5), MRS. R MOMTAZ(R-5) MR D MAHANTA (R-3) H M I HOQUE (R-5) MR R HOQUE(R-5) SC, U G C
BAIL HEARING (BA)				
4	Bail Appln./2562/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ACHHELEL SAHANI @ AKSHAYLAL SAHANI Versus THE NCB	MR. N DUBEY MS. M DAIMARY MS M AHMED	SC, NCB
5	Bail Appln./2781/2024 WITH OFFICE NOTE, FIXED	HAMIR ALI Versus UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
BAIL HEARING				
6	AB/2405/2024 FIXED	NISAR AHMED Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
ORDERS				
7	MFA/20/2023 WITH LCR, FIXED	UNION OF INDIA Versus M/S RIDDHI SIDDHI ENTERPRISE .	MRS. A GAYAN	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI
8	RFA/57/2023 WITH LCR	JIBA KANTA DOLEY AND 2 ORS. Versus AMAL CHANDRA DOLEY AND 7 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	

	<p>WITH I.A.(Civil)/3844/2023 in RFA/57/2023</p>	<p>JIBA KANTA DOLEY AND 2 ORS. Versus AMAL CHANDRA DOLEY AND 7 ORS</p>	<p>MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA</p>
		HEARING	
9	<p>RSA/139/2008 WITH LCR, FIXED</p>	<p>DHARMESWAR SAIKIA Versus ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS AND ORS</p>	<p>D C MAHANTA MS.T J MAHANTA MS.T J MAHANTA MR. B GOSWAMI MR P BHATTACHARYA MR P BHATTACHARYA MR.B GOSWAMI</p> <p>MR. B ULLAH MR. R J BORDOLOI ((R1(I), R1(II), R1(III),R5, R6) MS. D SONOWAL ((R1(I), R1(II), R1(III),R5, R6) MR. R ALI (R1(I), R1(II), R1(III),R5, R6) MS.K ALI MD. K ALI MR. R BORDOLOI</p>
10	<p>Test.App./3/2011 WITH LCR, FIXED</p> <p>WITH MC/900/2011 in Test.App./3/2011</p>	<p>MD.SIRAZUL HAQUE and 4 ORS Versus MD.ABDUL RAJAK and 4 ORS</p> <p>MD.SIRAZUL HAQUE and 4 ORS Versus MD.ABDUL RAJAK and 4 ORS</p>	<p>MR.T J MAHANTA MSG K DAS</p> <p>MR.T J MAHANTA MSG K DAS</p> <p>MR.P DAS MR.I AHMED MRS.S SULTANA</p> <p>MR.P DAS MR.I AHMED</p>
11	<p>RSA/303/2016 WITH LCR, FIXED</p>	<p>ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD</p>	<p>MR.D BARUAH MS.P HANDIQUE</p>
12	<p>MFA/252/2019 WITH LCR, FIXED</p>	<p>M/S GAJENDRA RAUT Versus THE UNION OF INDIA AND ANR</p>	<p>MR. K P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI</p> <p>MR. B SHARMA SC, NF RLY</p>
13	<p>RFA/3/2024 CAVT. NO.12932/023, FIXED</p> <p>WITH I.A.(Civil)/154/2024 in RFA/3/2024</p>	<p>DHANANJOY DAS AND ANR. Versus ANIL KUMAR KAR AND 8 ORS.</p> <p>DHANANJOY DAS AND ANR. Versus ANIL KUMAR KAR AND 8 ORS.</p>	<p>MR. N DHAR MR. T U LASKAR MR. R A MAZUMDER</p> <p>MR. N DHAR MR. T U LASKAR MR. R A MAZUMDER</p> <p>GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM SC, FOREST FOR CAVEATOR</p> <p>GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM FOR CAVEATOR SC, FOREST</p>
14	<p>MFA/43/2024 WITH LCR, FIXED</p> <p>WITH I.A.(Civil)/2182/2024 in MFA/43/2024</p>	<p>UNION OF INDIA Versus M/S VINAYAK LOGISTIC</p> <p>UNION OF INDIA Versus M/S VINAYAK LOGISTIC</p>	<p>MR. K GOGOI</p> <p>MR. K GOGOI</p> <p>MR. K P MAHESWARI MS. M SHARMA M. KALITA MR. DIVYANSH RATHI</p> <p>MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI</p>
15	<p>I.A.(Civil)/1026/2024 WITH LCR, FIXED in RSA/27/2023</p> <p>WITH RSA/27/2023</p>	<p>BHUMIDHAR BARMAN AND 3 ORS . Versus SHRADHA NANDA BARMAN,</p> <p>SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .</p>	<p>MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MS S DEV</p> <p>MR. M DUTTA MS S DEV MR J MAHANTA</p> <p>MR. M DUTTA MR. P K ROYCHOUDHURY (R-2) MR. N HAQUE (R1-R3) MR. A K AZAD (r-1) MR. S R BARBHUIYA (R1- R3) MR M HUSSAIN (R1-R3)</p>

WITH
[I.A.\(Civil\)/547/2023](#)
in RSA/27/2023

SHRADHA NANDA BARMAN
Versus
BHUMIDHAR BARMAN AND 3 ORS .

MR. M DUTTA
MS S DEV
MR J MAHANTA

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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10:30 AM to 1:00 PM

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[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6514/2021	BHURAKATA GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR H SARMA MR. A D CHOUDHURY	MR. N GOSWAMI, GA, ASSAM MR. S K TALUKDAR (SC, CO-OPEARTION DEPT.)
	WITH			
2	WP(C)/6516/2021	FULERCHAR GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR H SARMA MR A D CHOUDHURY	MR. N GOSWAMI GA, ASSAM MR. S K TALUKDAR (SC, CO-OPERATION DEPARTMENT)
	WITH			
3	WP(C)/6718/2021	KAKRIPARA GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR H SARMA MR. A D CHOUDHURY	MR. N GOSWAMI, GA, ASSAM MR. S K TALUKDAR (SC, CO-OPERATION DEPT.)
	WITH			
4	WP(C)/6720/2021	MANKACHAR EAST GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND 5 ORS	MR H SARMA MR. A D CHOUDHURY	MR. N GOSWAMI, GA, ASSAM MR. S K TALUKDAR(SC, CO-OPERATION DEPT.)
5	WP(C)/4762/2024 FIXED	BHAGABAN BHAGAT AND 9 ORS Versus THE ASSAM BOARD OF REVENUE AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	GA, ASSAM SC, K A A C
6	WP(C)/5035/2024 CAVT. NO.06422/024, FIXED	URIREI SINGH Versus THE STATE OF ASSAM AND 7 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM MR. D CHAKRABARTY SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
7	WP(C)/5132/2024	SONADHAN CHAKMA Versus THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN P SINGH	GA, ASSAM SC, K A A C

8	WP(C)/5134/2024	RAJU DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS K BANIK P SHARMA	GA, ASSAM SC, NHAI SC, REVENUE
9	WP(C)/5135/2024	GOPAL CHANDRA BHATTACHARJEE AND ANR Versus STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, REVENUE SC, PWD
10	WP(C)/5140/2024	M/S CMJ BREWERIES (P) LTD AND 3 ORS. Versus UNION OF INDIA AND 3 ORS	MR H BETALA	DY.S.G.I. SC, INCOME TAX
ORDER NO STEPS				
11	WP(C)/2405/2022	ABHAY CH GHOSH AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, BTC
ADMISSION				
12	WP(C)/802/2017	HARESWAR SARMA Versus THE UNION OF INDIA and 4 ORS.	MR.U C RABHA MR.S M SARMA MR.M M DEKA	SC, REVENUE AND DISASTER MANAGEMENT ASSTT.S.G.I. MR. C BARUAH (SC, NHAI)
13	WP(C)/817/2017	ABDUL KHALEQUE and 42 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.B RAHMAN MR.S CHOUDHURY	GA, ASSAM
14	WP(C)/8371/2018	M/S. BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DAS MS KEWI	GA, ASSAM
15	WP(C)/2925/2022	MD. ANAM ALI MULLAH AND 133 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, REVENUE
16	WP(C)/5806/2022	PONA TANTI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, P AND R.D.
17	WP(C)/5807/2022	BIRBHADRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN MR. S MEDHI	GA, ASSAM SC, REVENUE
18	WP(C)/5823/2022	JAYANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
19	WP(C)/5832/2022	PASCHIM MANDIA SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S K TALUKDAR
WITH				
20	WP(C)/5835/2022	PUB CHENGA GPSS LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S K TALUKDAR
WITH				
21	WP(C)/5846/2022	PASCHIM BETBARI SS LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
WITH				
22	WP(C)/5848/2022	BAGHMARA CHAR SS LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
WITH				
23	WP(C)/5853/2022	BAUSI SAMABAY SAMITY LTD., Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
WITH				
24	WP(C)/5887/2022	PASCHIM SARUKHETRI SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP

25	WP(C)/7903/2022	M/S R K WIRE PRODUCTS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	SC, WATER RESOURCE
26	WP(C)/8325/2022	MSSTT SAKILA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. R S MISHRA MR K J SAIKIA	GA, ASSAM SC, BTC SC, REVENUE
27	WP(C)/8359/2022	BASER UDDIN SK AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR A KHARSOHUM MS C DAS	GA, ASSAM MR. M BISWAS (r-6) MS M DAS (r-6) SC, EDU SC, REVENUE SC, PWD
28	WP(C)/3569/2023 FIXED	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
	WITH I.A.(Civil)/2287/2024 in WP(C)/3569/2023	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
29	WP(C)/4327/2023	NEETU JAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K JAIN	GA, ASSAM
30	WP(C)/4522/2023 FIXED	HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR. D K SHARMA MR V KUMAR MS M TIWARI	GA, ASSAM MS G HAZARIKA MS. S BARUAH (R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT
31	WP(C)/3177/2024 FIXED	JOYANTA HOJAI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	GA, ASSAM
32	WP(C)/4303/2024 FIXED	ATOWAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M A I HUSSAIN MR A U AHMED MS. H SARMA	SC, P AND R.D. GA, ASSAM SC, PWD SC, REVENUE
33	WP(C)/4466/2024 FIXED	NITESH BERIA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY	GA, ASSAM SC, REVENUE
34	WP(C)/4494/2024 FIXED	SUNNY BERIA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
35	WP(C)/4813/2024 FIXED	M/S SOHAM ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS	MR. A PARVEZ MR D GOGOI MR. B ROY	SC, PWD ROAD GA, ASSAM SC, G M D A SC, REVENUE
ORDERS				
36	WP(C)/1980/2017	TIKEN PATHAK and 4 ORS. Versus THE STATE OF ASSAM and 12 ORS	MR.B K MAHAJAN MR.N HAQUE MR S DEKA MR S DEKA MR.M HUSSAIN MR.A CHOUDHURY MR. D TALUKDAR MR. D TALUKDAR MRS H CHAKRABORTY MRS H CHAKRABORTY MR B SINHA MR B SINHA MS.B DEKA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR.A R SIKDAR R- 7and10 MR.B RAHMAN(R- 4&5) MR.N AHMED(R- 7&10) MR.S CHOUDHURY(R- 4&5) MR.M H TALUKDAR(R- 7&10)

37	WP(C)/3735/2017	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR M BEZBARUAH D DAS MR.P K GARODIA D GUPTA MR.M PANDIT MS.S G MOMIN MR.A LAL	GA, ASSAM G. GOSWAMI(R-5) MR H K NATH(R-5) MR. N C DAS MR. A DAS(R-4,5,6)
38	WP(C)/1668/2021	RAJANI KANTA DAS (DECEASED) LEGAL HEIRS AND 16 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
39	WP(C)/4199/2021	MARTIN LOGESTICS Versus THE UNION OF INDIA AND 8 ORS	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	GA, ASSAM MR I RAFIQUE (R-10) MR. M K SHARMA (R-6) MR. C K S BARUAH MS. M MEDHI (R-10) ASSTT.S.G.I. SC, RAILWAY
40	WP(C)/4719/2021	MAZIBUR RAHMAN CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
41	WP(C)/3738/2022	ASHU MALAKAR AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. A DHAR (r-5) MISS S ROY (r-5) MD F FARIDI (r-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
42	WP(C)/4914/2022	RATUL DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MS. P BHUYAN	SC, CO OP GA, ASSAM
43	I.A.(Civil)/2231/2024 IN SAO 7/2012 (D/O), WITH EXPLANATION REPORT in SAO/7/2012	KAMAL CHANDRA DEKA Versus LEGAL HEIRS OF RAHIMUDDIN AHMED	MR. SHEELADITYA	
44	WP(C)/3296/2024	JESMINA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY MS F N ZAMAN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR A TEWARI	23-09-2024	To	03-10-2024
6)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
7)	MR A GOENKA	26-09-2024	To	04-10-2024
8)	MR R GOENKA	26-09-2024	To	04-10-2024
9)	MS. S SARMA	03-10-2024	To	21-10-2024
10)	MS A.SARMA	30-09-2024	To	05-10-2024
11)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
12)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
13)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
14)	MR G BAISHYA	30-09-2024	To	04-10-2024
15)	MS. B BHUYAN	30-09-2024	To	04-10-2024
16)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
17)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
18)	MR. N ALAM	03-10-2024	To	04-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2888/2024 FIXED	SUJIT KALITA Versus THE STATE OF ASSAM	MR. P K BHUYAN MR. C DAS MR. A R KASHYAP	PP, ASSAM
WITH				
2	Bail Appln./2809/2024	SASANKAR BORUAH Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
3	Bail Appln./3024/2024	RAHMAN ALI Versus THE STATE OF ASSAM AND ANR	MR M RANA MR M.HOQUE	PP, ASSAM
4	Bail Appln./3027/2024	JOYNAL ABDIN Versus THE STATE OF ASSAM	MR L SARMA MR D CHUTIA MR. K MALAKAR	PP, ASSAM
5	Bail Appln./3037/2024	RAJESH KUMAR Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
6	Bail Appln./3041/2024	ANISUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
7	Bail Appln./3042/2024	BIBEK SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MS D BORGOHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
8	Bail Appln./3043/2024	MD NOOR MOHAMMAD Versus THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
MOTION				
9	Crl.Pet./135/2024	AJOY BAISHYA Versus THE STATE OF ASSAM	MR B SINHA MR. H ISLAM	PP, ASSAM
10	Crl.Rev.P./400/2024	WASIM AHMED Versus THE STATE OF ASSAM AND ANR	MR D CHUTIA	PP, ASSAM

11	Crl.Rev.P./401/2024	RAJESH JAIN Versus ANJALI LAKHAR	MR. R DE	
12	Crl.Rev.P./402/2024	DADU GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/945/2024 in Crl.Rev.P./402/2024	DADU GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
13	Crl.Pet./1094/2024 B/O	KALPANA DEVI Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
14	Crl.Pet./1111/2024	TH. PEASEROSE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
15	Crl.Pet./1227/2024	NIRMAL PAUL AND 3 ORS Versus SONAM DEY PAUL	MS.TWINKLE SARMA MR S PARASHAR	
16	Crl.Pet./1228/2024	NASRAT AKHTAR AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
17	Crl.Pet./1229/2024	MANJIT ROY AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS DAISY B GOGOI MS. S BURAGOHAIN MR. I CHOUDHURY	PP, ASSAM
18	Crl.Pet./1230/2024	SHAFEDA KHATUN Versus THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
19	Crl.Pet./1232/2024	ABDUL HASHIM AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
20	AB/2637/2024 B/O	JAHANGIR ALOM @ ALI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. A ALI MR S ISLAM MR. Y ALI MR. R ISLAM	PP, ASSAM
21	AB/2657/2024	MAHMADUL HASAN @ MAMUDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
22	AB/2664/2024	ADITYA SINGH ALIAS SINGHA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
23	AB/2665/2024	BIKI ROY Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
24	AB/2666/2024	BIKI ROY Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
25	AB/2669/2024	BISHWANATH CHOUDHARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
26	AB/2671/2024	MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM	MR. S J SARMAH MR. M P BORAH	SC, FOREST

BAIL HEARING (BA)

27	Bail Appln./1684/2024	MD. JOHIRUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
28	Bail Appln./1831/2024 WITH CASE RECORD(SCANNED COPY)	RAHENA BEGOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
29	Bail Appln./2263/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KIRPAL SINGH @ JAGGA Versus UNION OF INDIA	MD A RAHMAN MOTIUR RAHMAN MR. M RAHMAN	SC, NCB
30	Bail Appln./2445/2024 FIXED	RAJU SAHA Versus THE STATE OF ASSAM	MR SAURADEEP DEY MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
31	Bail Appln./2497/2024 FIXED	PUNYADEO GIRI Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH MR N ALAM	PP, ASSAM
32	Bail Appln./2639/2024 WITH CASE RECORD(SCANNED COPY)	SHYAM LAL GUPTA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
33	Bail Appln./2660/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PREMPAL SINGH AND ANR Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
34	Bail Appln./2721/2024 FIXED	NASIR ALI @ NASIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
35	Bail Appln./2756/2024 FIXED	PREMJEET KUMAR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
36	Bail Appln./2841/2024 FIXED	SUBEN BRAHMA @ NERSWN WARY Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
37	Bail Appln./2845/2024 FIXED	MOTIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
38	Bail Appln./2912/2024 FIXED	KHURSHEEDA KHANAM Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
39	Bail Appln./2929/2024 FIXED	NEKIB AHMED Versus THE STATE OF ASSAM	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

BAIL HEARING

40	AB/1727/2024 WITH OFFICE NOTE, FIXED	JUNAIDUL ISLAM @ JUNAHID ALAM Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN A JUBARIA	PP, ASSAM
41	AB/2113/2024 FIXED	DR MRIDU PABAN NATH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
42	AB/2370/2024 FIXED	VICTOR DAS Versus THE STATE OF ASSAM	MR B M DEKA MR D MEDHI MR P SONOWAL	PP, ASSAM

ORDERS

43	I.A.(CrI.)/944/2024 in CrI.A./8815/2024	RAKESH CHANDRA MAL DAS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
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WITH

[CrI.A./8815/2024](#)
(Filing Number)

RAKESH CHANDRA MAL DAS
Versus
THE STATE OF ASSAM AND ANR F

MS D BORGHAIN

WITH
[I.A.\(CrI.\)/8817/2024](#)
(Filing Number)

RAKESH CHANDRA MAL DAS
Versus
THE STATE OF ASSAM AND ANR F

MS D BORGOHAIN

WITH
[I.A.\(CrI.\)/9066/2024](#)
(Filing Number)

RAKESH CHANDRA MAL DAS
Versus
THE STATE OF ASSAM AND ANR F

MS D BORGOHAIN

HEARING

44 [I.A.\(CrI.\)/553/2023](#)
5 Y 7 M 5 D :WITH OFFICE NOTE,
LCR 3 FILES, B/O
in CrI.A./169/2020

ABDUL BATEN,
Versus
THE STATE OF ASSAM AND ANR

MR. S DAS
MRS. B GOGOI
MS M BORAH

MR. A PHUKAN(AMICUS
CURIAE FOR R-2)
PP, ASSAM

WITH
[CrI.A./169/2020](#)

ABDUL BATEN
Versus
THE STATE OF ASSAM AND ANR

MR. S DAS
MR. M K SHARMA

MR. A PHUKAN(AMICUS
CURIAE FOR R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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13)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
14)	MR G BAISHYA	30-09-2024	To	04-10-2024
15)	MS. B BHUYAN	30-09-2024	To	04-10-2024
16)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
17)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/6840/2015 PART-HEARD, FIXED	HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
2 WP(C)/4703/2017 PART-HEARD, FIXED	DHANANJOY SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI
3 WP(C)/753/2023 CAVT. NO.14602/022, PART-HEARD, BY SLIP	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
4 WP(C)/2157/2023 PART-HEARD, FIXED	BHOK SING PATOR ALIAS BHOG SING LALUNG AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE
5 WP(C)/3409/2024 PART-HEARD, FIXED	DHRUBAJYOTI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR. M AHMED MD I H LASKAR	GA, ASSAM MR. R B GOHAIN (r-4) F. K. AHMED (r-4)
6 WP(C)/3181/2016 FIXED	GANGA DHAR DAS and 3 ORS Versus THE UNION OF INDIA and 7 ORS	MR. S SHARMA MR A SAIKIA MR. N N UPADHAYA	GA, ASSAM (R3-R5) MRS. R BORAH (SC, NHAI, R2, R7) MR. J HANDIQUE (GA, R3- R6)) MR. R BORPUJARI,SC,REVENUE DEPARTMENT. MR. B GOGOI, SC, PWD SC, PWD ASSTT.S.G.I. (R1)

7	WP(C)/2739/2019 WITH WP(C)/4649/2013 (D/O)	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
8	WITH WP(C)/2413/2019	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
9	WITH WP(C)/2416/2019	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
10	WITH WP(C)/2419/2019	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
11	WITH WP(C)/2420/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
12	WITH WP(C)/2423/2019	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
13	WITH WP(C)/2424/2019	PARASNATH COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	DR. A SARAF MR. P DAS MR. P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
14	WITH WP(C)/2426/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
15	WITH WP(C)/2429/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI

16	WITH WP(C)/2437/2019	JAGATI COKES PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
17	WITH WP(C)/2438/2019	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
18	WITH WP(C)/2696/2019	SKJ COKE INDUSTRIES LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
19	WP(C)/4331/2022	M/S ZOMA ENGINEERS Versus THE STATE OF ASSAM AND 5 ORS	MR. M B U AHMED	MR B DEORI, GA, ASSAM (R-3) SC, PWD
20	WP(C)/4332/2022	SAMEER KR. ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. S HAZARIKA	SC, P AND R.D. GA, ASSAM
21	WP(C)/6659/2022	NABIN CHANDRA BORAH Versus THE STATE OF ASSAM AND 10 ORS.	MR H BARUAH MR P BORAH	GA, ASSAM SC, GMC SC, PCB
22	WP(C)/7951/2022	JABORIKUCHI GAON UNNAYAN SAMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM MR. P K MUNIR (R-4 TO 8) MR. A. GAYAN (R-4 TO 8) SC, REVENUE
23	WP(C)/7954/2022	CHANDRA BEY Versus THE UNION OF INDIA AND 7 ORS	MD H R AHMED MR A RAHMAN MD S A MONDAL	GA, ASSAM SC, NHAI MR. C K S BARUAH MR. D J DAS (R-1) DY.S.G.I. SC, K A A C SC, PWD
24	WP(C)/7977/2022	M/S KAKINI BAHUMUKHI SAMABAY SAMITI LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. D N BORAH	SC, CO OP GA, ASSAM
25	WP(C)/8190/2022 FIXED	M.K ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU MR. U K NAIR (r-4) GA, ASSAM MRS. A GAYAN MR. A BORO (r-4) MR A CHAKRABORTY (r-4) MS N NEWME (r-4) DY.S.G.I.
26	WP(C)/8433/2022	MANJU KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
27	WP(C)/8459/2022	JYOTISH CH KAKATI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A C SARMA MR. P MEDHI MR. G C BORAH	GA, ASSAM SC, REVENUE
28	WP(C)/3906/2023	LATIFA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

29	WP(C)/4726/2023 FIXED	BRAHMAPUTRA TRADE AGENCY Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. K D SARMA D HUSSAIN	SC, AGRI. DEPARTMENT
30	WP(C)/958/2024 FIXED	JAGADISH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
31	I.A.(Civil)/2839/2024 FIXED in WP(C)/210/2024	OIL AND NATURAL GAS CORPORATION LIMITED AND 4 ORS Versus M/S SPECTRON ENGINEERS PRIVATE LIMITED AND ANR	MR. D SAIKIA MS N K DEVI MR N ANIX SINGH MS. PADMINI BARUA	MR K P PATHAK
	WITH WP(C)/210/2024	M/S SPECTRON ENGINEERS PRIVATE LIMITED AND ANR Versus OIL AND NATURAL GAS CORP LTD AND 4 ORS	MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR G N SAHEWALLA (r-1 to 5) MR. D SAIKIA(R-1 TO 5) MS N K DEVI MS N K DEVI MR N ANIX SINGH(R-1 TO 5) MR N ANIX SINGH(R-1 TO 5) MS. PADMINI BARUA(R-1 TO 5) SC, ONGC MR. N A SINGH DY.S.G.I. SC, INCOME TAX
32	WP(C)/3305/2024 FIXED	M/S NATURAL PANEL INDUSTRIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	DY.S.G.I. SC, INCOME TAX
33	WP(C)/4089/2024 FIXED	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR K J SAIKIA MS N BURAGOHAIN	SC, PWD
34	WITH WP(C)/4403/2024	M/S TANOR ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA R K MAHANTA	SC, PWD
BAIL HEARING (BA)				
35	Bail Appln./2752/2024 FIXED	THEMBOI @ SMT. THEMBOI SINGSON Versus UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SC, DRI
ORDERS				
36	Cont.Cas(C)/577/2014 FIXED, WITH WP(C)/1568/2013 (D/O), WP(C)/2767/2014 (D/O)	SMT MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3)
37	WP(C)/290/2020 B/O	RAJU SHARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B P SINHA	GA, ASSAM SC, PCB SC, G M D A SC, GMC
38	WP(C)/1709/2022	PREMJIT SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K HANDIQUE MR. D GOGOI	GA, ASSAM SC, REVENUE

39	Cont.Cas(C)/103/2023	RAM CHANDRA AGARWALLA Versus PABAN KR. BARTHAKUR AND 4 ORS.	MR. D K JAIN	MR S M T CHISTIE MR R M DAS (R-3,4,5,2) MR. C SHARMA (R-3,4,5,2) D JAIN (R-3,4,5,2) P. NAIDING (R-3,4,5,2)
40	Cont.Cas(C)/105/2023	M/S MINAKSHI ENTERPRISE Versus PABAN KR. BARTHAKUR AND 4 ORS.	MR. D K JAIN	MR S M T CHISTIE MR R M DAS (R-2) MR R M DAS (R-2) MR. C SHARMA(R-2) MR. C SHARMA(R-2) D JAIN(R-2) D JAIN(R-2) P. NAIDING(R-2) P. NAIDING(R-2)
41	Cont.Cas(C)/106/2023	ASHIM AGARWALLA Versus PABAN KR. BARTHAKUR AND 4 ORS.	MR. D K JAIN	MR S M T CHISTIE MR R M DAS (R-3,4,5,2) MR. C SHARMA (R-3,4,5,2) D JAIN (R-3,4,5,2) P. NAIDING (R-3,4,5,2)
42	Cont.Cas(C)/344/2023 FIXED	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
43	WP(C)/1448/2023 WITH OFFICE NOTE	SMTI. NIRU MEDHI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. O P BHATI MR. P SARMA S. K. GUPTA MR. S KHAN	SC, APDCL
44	Cont.Cas(C)/245/2024 B/O	RAVI DASSANI AND 3 ORS. Versus MEGHA NIDHI DAHAL, IAS	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. D SAIKIA MR. S BORA
45	WP(C)/2349/2024	DR. RAHMAT ALI LASKAR Versus THE STATE OF MAHARASHTRA AND 9 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
46	I.A.(Civil)/2550/2024 FIXED in WP(C)/3421/2024 WITH WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
	WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
47	I.A.(Civil)/2612/2024 FIXED in WP(C)/1878/2024 WITH WP(C)/1878/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
		RANJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. T K BHUYAN MR. S K DEKA	SC, HEALTH
		RANJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
HEARING				
48	WP(C)/1112/2015 FIXED, WITH LCR	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
49	WP(C)/2399/2016 FIXED	SABITRI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR.A K SHARMA MR.R DEKA MR.G GOSWAMI	GA, ASSAM MR. K GOGOI

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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6)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
7)	MR A GOENKA	26-09-2024	To	04-10-2024
8)	MR R GOENKA	26-09-2024	To	04-10-2024
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18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3026/2024	BABUL BISWAS Versus STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
2	Bail Appln./3029/2024	RUPAM KALITA Versus THE STATE OF ASSAM	MS. K HAZARIKA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
3	Bail Appln./3039/2024	SURESH SINGH AND 4 ORS Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
4	Bail Appln./3040/2024 B/O	ANASH BIN HAFIZ @ RANA ISLAM Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
5	Bail Appln./3044/2024	MOIN UDDIN LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
MOTION				
6	AB/2520/2024 FIXED	MD SANOWAR HUSSAIN ALIAS SANOWAR ALI Versus THE STATE OF ASSAM	MS A KHATUN	PP, ASSAM
7	AB/2572/2024 B/O	FULCHAND MOHAMMAD Versus THE STATE OF ASSAM	K RAHMAN	PP, ASSAM
8	AB/2632/2024 B/O	MOHIDUL ISLAM @ ALI Versus THE UNION OF INDIA	MR S ISLAM MR. R ISLAM	DY.S.G.I.
BAIL HEARING (BA)				
9	Bail Appln./1885/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
10	Bail Appln./1887/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
11	Bail Appln./2007/2024 WITH CASE RECORD(SCANNED COPY), FIXED	UTTAM CHAKRABORTY Versus UNION OF INDIA	N CHAUDHURY MR. A BORPUZARI MR A DEKA	SC, NCB

12	Bail Appln./2056/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
13	Bail Appln./2305/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KADIR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	Bail Appln./2452/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. JANNATUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
15	Bail Appln./2552/2024 WITH OFFICE NOTE, FIXED	DEWAN ABU BAKKAR @ ABU BAKKAR Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	MS. C KALITA (R-2) PP, ASSAM
16	Bail Appln./2556/2024 WITH CASE RECORD(SCANNED COPY), FIXED	IMAM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
17	Bail Appln./2734/2024 FIXED	RAJIB SARMA Versus THE STATE OF ASSAM	MR H DAS D BARUAH	PP, ASSAM
18	Bail Appln./2794/2024 FIXED	AFJAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
19	Bail Appln./2818/2024 FIXED	SAPNANIL DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	Bail Appln./2819/2024 FIXED	AMAL KUMAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
21	Bail Appln./2867/2024 FIXED	REJAUl KARIM AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY MR. M H ALI	PP, ASSAM
22	Bail Appln./2871/2024 WITH OFFICE NOTE, FIXED	SOYAD ABDUL ROUF @ RUFUL Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
23	Bail Appln./2944/2024 FIXED	AYUB ALI AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD. SAFIQUl ISLAM	PP, ASSAM
24	Bail Appln./2952/2024 FIXED	AKADASHI DAS Versus THE STATE OF ASSAM	MR. R P SARMAH MRS. R RONGMEI	PP, ASSAM
25	Bail Appln./2981/2024 FIXED	PINKY DEBNATH Versus THE STATE OF ASSAM	MS S BHATTACHARJYA MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
BAIL HEARING				
26	AB/1652/2024 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	PP, ASSAM
27	AB/2141/2024 AB 1493/2024(D/O), FIXED	MOZIBUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
28	AB/2213/2024 FIXED	ASADUL HAQUE @ ASADUL ALI Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
29	AB/2214/2024 FIXED	MUJAMAL HUSSAIN ALIAS MUJAMIL ISLAM Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
30	AB/2224/2024 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR J HUSSAIN MR. F A HASSAN HAFIZUR RAHMAN	PP, ASSAM

31	AB/2229/2024 FIXED	JEHERUL ISLAM KHAN @ JEHERUL ISLAM AND ANR Versus THE STATE OF ASSAM	K U AHMED	PP, ASSAM
32	AB/2259/2024 FIXED	ANSARUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
33	AB/2313/2024 FIXED	MOMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
34	AB/2325/2024 B/O	AHAMMAD ALI KHAN Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM	PP, ASSAM
35	AB/2342/2024 FIXED	SAMIR DADARAO NAIK Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
36	AB/2388/2024 FIXED	RAHAM ALI AND ANR Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
37	AB/2397/2024 WITH OFFICE NOTE, FIXED	MD EUNUS ALI Versus THE STATE OF ASSAM	MR. S J SARMAH MD A ISLAM S W HUSSAIN	MR. RASHIDUL ISLAM (INFORMANT) PP, ASSAM
38	AB/2424/2024 FIXED	RUPAMJYOTI BORAH Versus THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
39	AB/2463/2024 FIXED	ESMAIL MANDAL AND ANR Versus THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE	PP, ASSAM
40	AB/2480/2024 FIXED	MD MANIK MANDAL @ MANIK MANDAL SHEIKH Versus THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
41	AB/2489/2024 FIXED	RAJIB SAHA Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
42	AB/2533/2024 FIXED	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
43	WITH AB/2505/2024	SULTAN AMIN Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
44	WITH AB/2532/2024	ILIAS ALI @ ILIAS RAHMAN Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
45	AB/2534/2024 FIXED	ZIAUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
46	AB/2544/2024 WITH OFFICE NOTE, FIXED	SAMAR SARMA Versus THE STATE OF ASSAM	MR I S MAZUMDAR MS. A AZAD MR N ALI	MR G K DEKA(INFORMANT) MR C GOGOI(INFORMANT) MR. A M BARUAH (INFORMANT) S RABHA(INFORMANT) PP, ASSAM
47	AB/2553/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
48	AB/2557/2024 FIXED	AMAL CH ARJYA AND ANR Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
49	AB/2563/2024 FIXED	ABDULLAH SK Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM

50 **WITH**
[AB/2490/2024](#)

AMIRUL ISLAM
Versus
THE STATE OF ASSAM

MR. P RAHMAN
MR S ISLAM

PP, ASSAM

HEARING

51 [Crl.Rev.P./303/2019](#)
WITH LCR 2 FILES, FIXED

MUKESH BORA
Versus
ANKITA NATH

MRS M D CHOWDHURY
MS. R K SAINI

MS N HASSAN (LEGAL AID
COUNSEL)

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024
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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2654/2024	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR G BAISHYA MD. A HASSAN MR. D RABHA	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./4429/2023 WITH CASE RECORD(SCANNED COPY)	SEIKHONGAM HAOKIP Versus THE UNION OF INDIA	M K BORAH MS. P. KASHYAP	SC, NCB
3	Bail Appln./434/2024 WITH CASE RECORD(SCANNED COPY)	ANIL YADAV Versus UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
4	Bail Appln./2652/2024 FIXED	MIJANUR RAHMAN Versus THE STATE OF ASSAM,	MR K THAKUR MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
HEARING				
5	Crl.A./324/2023 PART-HEARD, WITH LCR 4 FILES, FIXED	LIPAMUNGO ODYUO AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR N Z LOTHIA MR. S K GUPTA	MR B SARMAH PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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8)	MR R GOENKA	26-09-2024	To	04-10-2024
9)	MS. S SARMA	03-10-2024	To	21-10-2024
10)	MS A.SARMA	30-09-2024	To	05-10-2024
11)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
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18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
1	Mat.App./2/2022 (AT 2:00 PM)	XXXXXXX Versus XXXXXXX	MR D DEKA MR. M A CHOUDHURY	MR. A DHAR MISS S ROY MD F FARIDI
2	CRP/62/2024 CAVT. NO.03952/024, (AT 2:00 PM)	SIDDHARTHA SEN Versus ROMA CHOUDHURY AND ANR	MR. S K GHOSH MR S NATH	MR. D MAZUMDAR MR GAURAV R DUTTA MR. D MAZUMDAR FOR CAVEATOR
MOTION				
3	CRP/100/2024 CAVT. NO.06762/024,	GURUDEV SINGH Versus ON THE DEATH OF BISWANATH SHARMA HIS LEGAL HEIRS SHANTI DEVI SHARMA AND 6 ORS	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA	MR Z MUKIT MR. A SATTAR FOR CAVEATOR
4	CRP(IO)/378/2024 FIXED	IDRISH ALI @ IDRISH ALI AHMED Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	
5	CRP(IO)/399/2024	UNION OF INDIA AND ORS Versus MANJU BANSAL	MR. G PEGU	
6	AB/2663/2024	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
7	AB/2670/2024	SHIV SHANKAR CHOUDHARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
ADMISSION				
8	CRP(IO)/115/2022 FIXED	M/S STEEL ENGINEERS Versus M/S SWAHID KUSHAL KONWAR SAMABAYA SUTAKOL LTD	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA	MR. M DAS

9	LA.App./18/2024	MILDHA MARAK Versus THE GENERAL MANAGER AND 2 ORS. B	MR H DAS MR. B C DEKA D BARUAH	MR. C K S BARUAH SC, NF RLY
10	RFA/52/2024 FIXED	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1)
	WITH I.A.(Civil)/2444/2024 in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
	WITH I.A.(Civil)/2963/2024 in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS.	MR. R SARMA	MR. N ALAM
11	RFA/60/2024	GITIKA DAS BAISHYA AND ANR Versus CHANDAN HAZARIKA AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	WITH I.A.(Civil)/3109/2024 in RFA/60/2024	GITIKA DAS BAISHYA AND ANR Versus CHANDAN HAZARIKA AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
12	CRP(IO)/226/2024 FIXED	MON TALUKDAR AND ANR Versus KRISHNA KANTA PATOWARY	MR. DITUL DAS MS TINLUNG	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
13	MACApp./513/2024	THE RELIANCE GENERAL INSURANCE CO LTD Versus BIRAJ BASUMAATARY AND 3 ORS (H)	MR. A J SAIKIA M CHETIA MR. S. PEGU	A G CHOUDHURY
	WITH I.A.(Civil)/3050/2024 in MACApp./513/2024	THE RELIANCE GENERAL INSURANCE CO LTD Versus BIRAJ BASUMATARY AND 3 ORS (H)	MR. A J SAIKIA M CHETIA MR. S. PEGU	
BAIL HEARING (BA)				
14	Bail Appln./1737/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KUMARJIT DEB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
15	Bail Appln./1870/2024 WITH CASE RECORD(SCANNED COPY), FIXED	LAKSHMI NATH CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	PP, ASSAM
16	Bail Appln./2690/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SANJAY RAM Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM MS P MEDHI	PP, ASSAM
17	Bail Appln./2766/2024 FIXED	MD SHAHABUL ISLAM @ SAHABUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
18	Bail Appln./2883/2024 WITH OFFICE NOTE, FIXED	SAHID ALI Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
BAIL HEARING				
19	AB/1699/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NARAYAN CHANDRA MONDAL Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MS P DAS	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				

20	RSA/184/2024 WITH I.A.(Civil)/3106/2024 in RSA/184/2024	KANIKA DAS MALAKAR Versus ARABINDA DAS AND 4 ORS.	MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA	MR. R SARMAH
21	RSA/185/2024 WITH I.A.(Civil)/3107/2024 in RSA/185/2024	KANIKA DAS MALAKAR Versus ARABINDA DAS AND 4 ORS. MD SAMSUL AHMED AND 6 ORS Versus IMTIAZ AHMED	MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA MR. O P BHATI MR T C DAS MR. S KHAN	MR. R SARMAH
22	RSA/186/2024 WITH I.A.(Civil)/3108/2024 in RSA/186/2024	MD SAMSUL AHMED AND 6 ORS Versus IMTIAZ AHMED LATA GARH AND ANR Versus SANGITA CHETRY	MR. O P BHATI MR T C DAS MR. S KHAN MR A K CHAUDHURY MR. N DAS MD A ISLAM	
23	RSA/187/2024 WITH I.A.(Civil)/3118/2024 in RSA/187/2024	TARAK BORO Versus GHANAKANTA BORO AND 2 ORS TARAK BORO Versus GHANAKANTA BORO AND 2 ORS	MR A K CHAUDHURY MR. N DAS MD A ISLAM MR. N K KALITA MR. N K KALITA	
<u>ORDERS</u>				
24	RSA/235/2013 WITH LCR, FIXED	SATIN KALITA Versus UPEN DAS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.SHEELADITYA
25	MC/1009/2015 in CRP/346/2011 WITH CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR.G SARMA
	MC/1008/2015 in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus ON THE DEATH OF MD. TAJ UDDIN HIS LEGAL HEIRS NAMELY	M J QUADIR	MR S DAS (r-1 to 3 to 6) MR K DEKA (r-1 to 2)
26	I.A.(Civil)/1719/2019 WITH LCR in Mat.App./19/2018 WITH Mat.App./19/2018	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS XXXXXXX Versus XXXXXXX	M J QUADIR MR. S K SINGHA MR. M K NEOG MR. M K DUTTA	MR.G SARMA MR. K R PATGIRI MR. B GOGOI
27	Mat.App./6/2020 WITH LCR	XXXXXXX Versus XXXXXXX	MS R D MAZUMDAR MR. D BORAH R SARMA MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	MS. P BHATTACHARYA MS. R B BORA MS. M KALITA
28	MACApp./235/2021 WITH LCR, B/O	SMT. DIPALI DEVI Versus MD. HASINUR HUSSAIN and ANR	MRS M D CHOWDHURY MRG AGARWAL MS.R K SAINI	MR.S S SHARMA(R-2) MS.L SHARMA(R-2) MRA SHARMA(R-2)
29	MFA/103/2022 WITH LCR WITH I.A.(Civil)/3558/2022 in MFA/103/2022	NATIONAL INSURANCE COMPANY LTD. Versus MOSTAN ALI@MASTAN ALI@ MASTAK ALI AND ANR. NATIONAL INSURANCE COMPANY LTD. Versus MOSTAN ALI@MASTAN ALI@ MASTAK ALI AND ANR. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

30	I.A.(Civil)/1878/2022 WITH LCR in MACApp./260/2022 WITH MACApp./260/2022 WITH I.A.(Civil)/1441/2022 in MACApp./260/2022	SAHINA KHANAM Versus ORIENTAL INSURANCE CO. LTD. ORIENTAL INSURANCE CO. LTD. Versus SAHIMA KHANAM AND 2 ORS ORIENTAL INSURANCE CO. LTD. Versus SAHIMA KHANAM AND 2 ORS	MR. A R AGARWALA MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MS. M CHOUDHURY
31	FAO/11/2023 WITH I.A.(Civil)/694/2023 in FAO/11/2023	BIJOYA DEURI BHARALI CHAKRABORTY Versus AKSHAY DEURI BHARALI AND 3 ORS. BIJOYA DEURI BHARALI CHAKRABORTY Versus AKSHAY DEURI BHARALI AND 3 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. S ISLAM (R2) MR. S ISLAM (R2) MR. B D DEKA (r-4) MR. P MAHANTA (r-4) MR A HAWARI (R1,2) MR. D J DAS (r-4) N CHAUDHURY (r-4) MR A BHATRA
32	MFA/89/2023 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SHARDA DEVI AND ANR. H	MRS L SHARMA MR. K K BHATTA	MR D K NATH
33	CRP(IO)/266/2023	M/S KAUSAHAL TRADING COMPANY AND ANR Versus M/S RAHUL TRADING CO AND 4 ORS	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	
34	MACApp./298/2023 B/O	HIRAMANI DAS AND 2 ORS. Versus SANJIB DAS AND ANR.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. K K BHATTA (r-3)
35	I.A.(Civil)/3711/2023 WITH LCR in MACApp./164/2023 WITH MACApp./164/2023	RINA DEVI AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD. UNITED INDIA INSURANCE CO. LTD. Versus RINA DEVI AND 4 ORS.	MR P K SARMA MR R S CHAUHAN MR. A J SAIKIA MS N RABHA MR. S. PEGU	MR. A SAIKIA MR. A MANNAF(R-1,2,3) MR P K SARMA (R-2,3) MR R S CHAUHAN (R-2,3) MR S H SIKDAR (R- 4) MR. S HAQUE (R- 4) S YESMIN (R- 4) MS S ABDULLAH (R- 4)
36	CRP(IO)/68/2024 FIXED	BIRENDRA PRASAD SAH Versus DEBENDRA JALEWAL	MR. D SARAF MR. S S GUPTA MR. P K SARAF	MR. B D KONWAR SR. ADV. (R-1) MR H AGARWAL (R-1) MS P GUPTA (R-1) MS S JAIN (R-1)
37	CRP(IO)/197/2024	BISWAJIT DAS Versus SWAPNA DAS @ JUMI DAS	MR. S C BISWAS MS J H CHOUDHURY MS. K L R YANTHAN MS A BORAH MS. J GHOSH	MD B ISLAM MR. A A MONDAL MR M HOQUE MR A ALAM MR. S UDDIN
38	I.A.(Civil)/1622/2024 WITH LCR, FIXED in RSA/226/2019 WITH RSA/226/2019	FAZIA BEWA AND 9 ORS. Versus SAFIAR RAHMAN FAZIA BEWA AND 9 ORS. Versus SAFIAR RAHMAN	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. R K JAIN TULIKA BORAH MR. R K JAIN TULIKA BORAH
39	I.A.(Civil)/2101/2024 in RFA/7539/2024	ON THE DEATH OF BALENDRA KR. BHUYAN HIS LEGAL HEIRS ANJALI BHUYAN AND ORS. Versus BINITA PATGIRI AND ORS.	MR R K MOUR MR. A KABRA	MR. D GOSWAMI(R-1,2,4,5,6,7,8) MR. S M BARUAH (R-1,2,4,5,6,7,8)

	WITH RFA/7539/2024 (Filing Number)	ON THE DEATH OF BALENDRA KR BHUYAN HIS LEGAL HEIRS ANJALI BHUYANAND ORS Versus BINITA PATGIRI AND ORS F	MR. A KABRA	
40	I.A.(Civil)/2743/2024 in CRP/453/2016	ARCHANA SARKAR Versus ON THE DEATH OF UJJAL SARKAR	MR. P SUNDI	MR. S SAHU
	WITH CRP/453/2016	ARCHANA SARKAR Versus GAYATRI SARKAR and 7 ORS.	MR.A K PAUL MR.P SUNDI	MR.S SAHU(R- 1,2&3)
	WITH I.A.(Civil)/2740/2024 in CRP/453/2016	ARCHANA SARKAR Versus ON THE DEATH OF UJJAL SARKAR	MR. P SUNDI	MR. S SAHU
	WITH I.A.(Civil)/2745/2024 in CRP/453/2016	ARCHANA SARKAR Versus ON THE DEATH OF UJJAL SARKAR HIS LEGAL HEIRS ROMA SARKAR AND ORS A	MR. P SUNDI	MR. S SAHU
41	I.A.(Civil)/3002/2024 in RSA/71/2018	ON THE DEATH OF BASIR UDDIN BARBHUIYAN, HIS LEGAL HEIRS Versus ON THE DEATH OF MOIYUR ALI BARBHUIYA, HIS LEGAL HEIRS	MR. M H RAJBARBHUIYAN MS S RASUL MS. R CHETRI	MD. A SAHAD
	WITH RSA/71/2018	MD BASIR UDDIN BARBHUIYA and 3 ORS Versus ON THE DEATH OF MOIYUR ALI BARBHUIYA HIS LEGAL HEIRS JAMIRUN NESSA BARBHUIYA and ORS	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL MS. R CHETRI	MR. A SAHAD (R1A-R13) MR. A SAHAD (R1A-R13) MR S RAHMAN (R1A-R13) MR D J HALOI (R1A-R13) S HAQUE
	WITH I.A.(Civil)/845/2019 in RSA/71/2018	MD. BASIR UDDIN BARBHUIYA and 3 ORS Versus ON THE DEATH OF KUTI MIYA @ ABDUS SALAM BARBHUIYA, HIS LEGAL HEIRS REPRESENTING	MR. M H RAJBARBHUIYAN MS S RASUL	
42	I.A.(Civil)/3004/2024 B/O in MACApp./320/2024	SMTI. SABITA MANDAL AND ANR Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD	MR. S RAHMAN MR A N IQBAL	MR T KALITA
	WITH MACApp./320/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SABITA MANDAL AND 2 ORS H	MR T KALITA	MR. S RAHMAN (R1) MR. S RAHMAN MR A N IQBAL (R1)
43	I.A.(Civil)/3014/2024 in RSA/267/2019	ON THE DEATH OF FEDDUS ALI, HIS LEGAL REPRESENTATIVES Versus ABUL KASEM AND 13 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	MR G BHARADWAJ
	WITH RSA/267/2019	FEDDUS ALI Versus ABUL KASEM AND 13 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	MR. A C SARMA MR. B HUSSAIN MR G BHARADWAJ MR B DEORI
44	I.A.(Civil)/3115/2024 WITH LCR, B/O in MACApp./219/2024	GEETA KARKI AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LTD AND 4 ORS	MR. S K GOSWAMI	MR. K K BHATTA
	WITH MACApp./219/2024	UNITED INDIA INSURANCE COMPANY LTD Versus GEETA KARKI AND 6 ORS	MRS L SHARMA MR. K K BHATTA	MR. S K GOSWAMI(R-1 ,3) MR. S K GOSWAMI(R-1 ,3) MR M R ADHIKARI(R-1 ,3) MR. R SHARMA (R-2) MR. R SHARMA (R-2)

45	I.A.(Civil)/3119/2024 in RFA/9928/2023	JULIMONI KALITA @ DEKA Versus AJAY DEKA AND 2 ORS	MR B P BORAH MR P J DUTTA MR J. B. CHOUDHURY
	WITH RFA/9928/2023 (Filing Number)	JULIMONI KALITA @ DEKA Versus AJAY DEKA AND 2 ORS. A	MR P J DUTTA
HEARING			
46	RFA/130/2017 WITH LCR, FIXED	MD NIZAMUL HOQUE @ MIZAMUL HOQUE Versus MD BAZLUR RAHMAN @ BAZNUR RAHMAN	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN MR H R A CHOUDHURY,SR.ADV. MR. F U BARBHUIYA MR. A A R KARIM MRS H AHMED MS. S DAS
47	MACApp./6/2019 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. PUTALI DAS AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR. R CHETRI MR. N BARMAN
	WITH I.A.(Civil)/33/2019 in MACApp./6/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. PUTALI DAS AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
48	FAO/42/2019 CAVT. NO.0838/2019 WITH LCR, FIXED	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG MR. R BORPUJARI
	WITH I.A.(Civil)/2848/2022 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG MR. N UPADHAYAY MR. R BORPUJARI
	WITH FAO/41/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
50	CRP(IO)/265/2022 WITH LCR, FIXED	BIRAJ KUMAR DAS Versus MRS. KONIKA DAS	MR. A M KHAN MR. P J SAIKIA MS D DUTTA

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR A TEWARI	23-09-2024	To	03-10-2024
6)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
7)	MR A GOENKA	26-09-2024	To	04-10-2024

8)	MR R GOENKA	26-09-2024	To	04-10-2024
9)	MS. S SARMA	03-10-2024	To	21-10-2024
10)	MS A.SARMA	30-09-2024	To	05-10-2024
11)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
12)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
13)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
14)	MR G BAISHYA	30-09-2024	To	04-10-2024
15)	MS. B BHUYAN	30-09-2024	To	04-10-2024
16)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
17)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/3826/2022 CAVT. NO.06522/022, BY SLIP, CAVT./652/2022	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
2	WITH WP(C)/3975/2022 CAVT./660/2022 CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY (R- 8) MR J I BARBHUIYA (R- 8) GA, ASSAM MR. S KATAKI (r-7) MR D DAS (R- 7) MR. J I BORBHUIYA MR S KHOUND (R- 7) MR S KHOUND (R- 7) MR. L MOHAN (R- 8) MR D J MEDHI (R- 7) MR D J MEDHI (R- 7) MS F BEGUM (R- 8) MS. R DUTTA (r-7) FOR CAVEATOR
	WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS MR. T U LASKAR
3	WITH WP(C)/4208/2022 CAVT./718/2022 CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH	SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR

ORDERS

4 [WP\(C\)/1721/2022](#)
PART-HEARD, FIXED

KABITA LAHKAR
Versus
THE STATE OF ASSAM AND 5 ORS

MS. S KANUNGOE
MR. A S ALI
MR. S A B KHABIR

GA, ASSAM
SC, BTC
SC, FINANCE DEPTT.
SC, REVENUE

HEARING

5 [WP\(C\)/1421/2014](#)
FIXED

BRAHMAPUTRA TELE PRODUCTIONS PVT. DR.ASHOK SARAF
LTD. MR.A GOYAL
Versus MR.K CHOUDHURY
THE STATE OF ASSAM AND 2 ORS MR.Z ISLAM
MR.P BARUAH

SC, FINANCE and
TAXATION
MR.R DUBEY

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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6)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
7)	MR A GOENKA	26-09-2024	To	04-10-2024
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10)	MS A.SARMA	30-09-2024	To	05-10-2024
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18)	MR. N ALAM	03-10-2024	To	04-10-2024
19)	MR D K BORDOLOI	01-10-2024	To	04-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/789/2021	NILIMA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
2	WP(C)/2760/2022	ASISH DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, PWD
ADMISSION				
3	WP(C)/5863/2017	SHAKTI DEY SARKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	GA, ASSAM SC, DIMA HASAO
4	WP(C)/7615/2017	PRAMUD KUMAR MILI Versus THE STATE OF ASSAM and 9 ORS.	MR. M K SHARMA MR. H DAS	DR. B AHMED GA, ASSAM MR. A KALITA (SC, INDUSTRIES DEPT.)
5	WP(C)/4584/2018 FIXED	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
6	WITH WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
7	WITH WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
8	WP(C)/1905/2019	GAUTAM BHAGABATI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S CHAKRABORTY MR S HUSSAIN	GA, ASSAM MR B GOGOI, SC, PWD.
9	WP(C)/246/2021	ARUNIMA DAS KALITA Versus THE STATE OF ASSAM AND 4 ORS	MD M S ALI	GA, ASSAM MR. N BORAH (R-5) MR H MAZUMDER (R-5) SC, REVENUE

10	WP(C)/273/2021	HAJERA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B BISHAYA MR R SARKAR	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (R-4,6) MS. S T BOKTH (R-4,6)
11	WP(C)/288/2021	ANUPAM PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM
12	WP(C)/2630/2021	RABINDRA RONGPI Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. R C SAIKIA MR. M KALITA (r-9) MS. K SAIKIA MR. N B GOHAIN MR. J HATIMURIA (r-9) SC, K A A C MR. B K ROY (SC, SEBA) SC, PWD
13	WP(C)/4087/2021	SANKAR KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR B HAZARIKA	GA, ASSAM MR. N BORAH (R-4) MR H MAZUMDER (R-4) MR P K BORA (R-4)
14	WP(C)/4807/2021	SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	MR. B C DAS (R3, R5) GA, ASSAM MR D N BHATTACHARYYA (R3, R5)
15	WP(C)/949/2022 B/O	JUNU DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
16	WP(C)/5743/2022 B/O	SABEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
17	WP(C)/655/2023	SMTI SARMILA SAHANI Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D PATHAK	SC, AG MR. S K MEDHI (R-6) SC, EXCISE DEPTT. SC, DIMA HASAO
18	WP(C)/1085/2023 B/O	SUKURAM RABHA @ SUK RAM RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.
19	WP(C)/5175/2023	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
20	WP(C)/5741/2023	AMNIKA THAOSEN AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE
21	WITH WP(C)/6218/2023	RAJDEEP BODO Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, PWD SC, FINANCE SC, DIMA HASAO
22	WP(C)/6197/2023	BIPUL RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
23	WP(C)/6863/2023	PREMALATA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR D S DEKA MS N MAHANTA MS A DAS	GA, ASSAM
24	WP(C)/6907/2023	JOYDIP DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM MS. M DEV (R6) MS P DEB (R6) MS N DEB (R6) SC, GHC

25	WP(C)/1551/2024 B/O	NAZMUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
26	WP(C)/2956/2024 FIXED	DHIRESWAR HAJONG Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
27	WP(C)/2960/2024	ABDUS SALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
28	WP(C)/3573/2024	ABDUL WAHID CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR M J QUADIR MR. A K HANNAN	SC, FOREST
29	WP(C)/4372/2024 FIXED	TILOTTOMA DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR. P BHOWMICK MR J LOTHA	GA, ASSAM MD K RAHMAN MR. SAIDUL ALOM
	WITH I.A.(Civil)/2896/2024 in WP(C)/4372/2024	JOGAT JIBON DUTTA Versus TILOTTOMA DEORI AND 3 ORS.	MD K RAHMAN MR. SAIDUL ALOM	GA, ASSAM MR. P BHOWMICK
ORDERS				
30	Cont.Cas(C)/90/2017	SODOU ASOM JANA SHASTHYA ROKSHOK SONTHA Versus SAMIR KUMAR SINHA, I.A.S.	MR.M AHMED MS. S NAZNEEN MR.P SARMA	MR B GOGOI MR. K M HASSAN SC, HEALTH
31	Cont.Cas(C)/99/2022	TAZ UDDIN LASKAR Versus DR. J. B. EKKA AND 4 ORS.	MR. JUNM LASKAR MS N KHATUN	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
32	Cont.Cas(C)/706/2022	BUDDHADEB SUTRADHAR Versus AJAY KUMAR BHALLA AND 3 ORS	MD H R AHMED MD S A MONDAL	
33	Cont.Cas(C)/737/2022	DR SOLEMAN ALI Versus DR SIDDHARTH SINGH AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA (R-1) MRS D BORAH MR. B GOGOI (R-1) MR A CHALIHA (R-1) MR M BHUYAN (R-1) SC, HEALTH
34	Cont.Cas(C)/249/2023	MANJU CHANDA Versus SHANTANU P GOTMARE AND ANR	MR B MALAKAR	MR. D SAIKIA(R-2) MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR. R BORPUJARI(R-2) MS. N BORDOLOI(R-2) MS. N BORDOLOI(R-2)
35	Cont.Cas(C)/636/2023	MONOWAR HOSSAIN Versus BALIN BABA BALARI	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D NATH MS. N BARMAN
36	Cont.Cas(C)/759/2023	JAYANTA PEGU AND ANR Versus MUNINDRA NATH NGATEY	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	
37	Cont.Cas(C)/286/2024	NUR HUSSAIN MOLLAH Versus J. B. EKKA AND 2 ORS.	MR. M ISLAM MS A KHATUN	MR. K KONWAR(R-3) MS. N BORAH(R-3) MS. N BORAH(R-3) MR S DUTTA(R-3) MR S DUTTA(R-3)
38	Cont.Cas(C)/315/2024	TAPAN KUMAR DEB Versus SYEDAIN ABBASI AND 3 ORS.	DR G J SHARMA MR S NATH	MR. P N GOSWAMI (R-1,2,4) MR B CHOUDHURY(R-1,2,4) MR. K P PATHAK(R-1,2,4)
HEARING				
39	WP(C)/799/2017 FIXED	SIRAZUL HAQUE LASKAR Versus THE STATE OF ASSAM and 2 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR THURSDAY, THE 3RD DAY OF OCTOBER, 2024]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

[COURT NO: 27]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

JUDGMENT

- | | | | | |
|----|----------------------------|---|--|--|
| 1. | CRL.A. 10/2019
WITH LCR | C.LALDINGLIANA
VERSUS
STATE OF MIZORAM
AND ANR. | MR. JOSEPH LALCHHANHIMA
RENTHLEI(AMICUS CURIAE) | MR. TLANTHIANGHLIMA
FOR R2(LLEGAL AID
COUNSEL) |
|----|----------------------------|---|--|--|